

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION No. 105 OF 2023

IN THE MATTER OF:

**LAKSHMANA GUNTREDDI**

..... APPLICANT

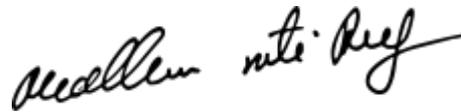
**VERSUS**

**CHIEF SECRETARY GOVT OF ANDHRA PRADESH AND OTHERS**

..... RESPONDENTS

**REPORT FILED BY THE APPCB**

DATE – 02.08.2024



**M/s MADHURI DONTI REDDY**  
ADVOCATE

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH AT CHENNAI

Original Application No. 105 of 2023

[Earlier O.A.No.571 of 2022\_ PB]

**IN THE MATTER OF:**

Lakshmana Guntreddi.

.....APPLCANT

VERSUS

The Chief Secretary to Govt. of Andhra Pradesh, Andhra Pradesh and Ors

...RESPONDENTS

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Place: Visakhapatnam  
Dt:14.05.2024

  
Environmental Engineer  
APPCB, Regional Office  
Visakhapatnam  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

**Report in connection with O.A. No. 105 of 2023 (Earlier O.A.No.571 of 2022 PB) of Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai order dated 08.08.2023.**

The Hon'ble NGT issued order on 08.04.2024 in O.A. No. 105 of 2023 (Earlier O.A.No.571 of 2022\_ PB) directed "the Andhra Pradesh Pollution Control Board has to inspect and file a report of compliance before the date of next hearing". The date of Hearing is on 16.05.2024. The copy of the Hon'ble NGT Order dated 08.04.2024 is submitted as Annexure-I.

**In this regard the following are submitted:**

The APPCB has reviewed the status of implementation of the recommendations of the Joint Committee constituted by the Hon'ble NGT in O.A. No. 571 of 2022 by the M/s. Visakhapatnam Port Authority, Port Area, Visakhapatnam and M/s.Adani Gangavaram Port Limited, (M/s Gangavaram port), Gangavaram(V), Pedagantyada (M), Visakhapatnam before the External Advisory Committee (Task Force) of A.P. Pollution Control Board, Head Office, Vijayawada and issued directions to M/s.Visakhapatnam Port Authority(VPA) and M/s.Adani Gangavaram Port Limited(GPL) on 27.04.2023. Copies of the directions issued to M/s.Visakhapatnam Port Authority and M/s.Adani Gangavaram Port Limited is submitted as Annexure-II.

The APPCB Officials inspected M/s.Visakhapatnam Port Authority on 06.05.2024 and M/s.Adani Gangavaram Port Limited on 03.04.2024 and verified the compliance status with the Board directions. The Compliance status submitted as follows:

**A. Compliance status of the Task Force directions issued to M/s.Visakhapatnam Port Authority vide Order dt:27.04.2023 is submitted as follows:**

S.No.	Directions issued	Compliance Status
1.	As committed, vide letter dt.23.02.2023, VPA shall complete construction of additional covered shed - 1 at R11 area and shed -2 at R11 area by October 2023; Shed - 3 at R10 area by July 2023; shed - 4 at R2 area by September 2023 and 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo by September 2023.	VPA completed 3 storage sheds at R-11 area (Shed-1 & Shed-2) and at R -2 (Shed-4) out of 4 sheds. The construction of shed -3 at R10 is under progress and proposed to complete by 30.06.2024.  During inspection it was observed that the VPA has started storage of dusty cargo in R11 -Shed-1 & 2. Not started storage of dusty cargo in shed-4.
2.	VPA shall maintain display sign boards intact at berths and cargo stocking area showing the details of the berth & cargo being handled.	VPA provided display sign boards at cargo stocking area at PPP operator berths and VPA operating berth areas.
3.	As committed, VPA shall complete installation of PLC based MDSS system at the remaining dusty cargo stacking	VPA provided PLC based MDSS system at the following areas: i) WOB area, ii) S-4 area, iii) L-9 & L-

	areas by June 2023.	17 area, iv) R-2 & R-5 area, v) WQ-7 & 8 berths, vi) NH yard & TINA godown area, vii) Near MG gate and along coast guard office area.
4.	VPA shall continue to clean the internal roads on a daily basis.	VPA cleaning the internal roads on daily basis by 3 no. of Mechanical Sweeping machines as well as manually.  VPA deployed 80 No.s of NPWs (Non-Permanent Workers) on regular basis for cleaning of internal spillage of cargo, roads and drains.
5.	VPA shall ensure implementation of directions dt:23.02.2023 issued by them to PPP operator M/s. VCTPL regarding placing of sign boards (demarcation) on each container representing type of material stored in the container.	VPA implementing the directions dt:23.02.2023 at PPP operator M/s. Visakha Container Terminal Private Limited (VCTPL) regarding placing of sign boards (demarcation) on each container representing type of material stored in the container.
6.	VPA shall expedite implementation of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT:	Compliance report submitted by the VPA is submitted as Annexure-III.
a)	The Port shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons. VPA shall submit action plan for its implementation within one month.	M/s. Vizag General Cargo Berth Pvt Ltd has provided semiautomatic tarpaulin coverage system at VGCB.  VPA informed that it is not feasible to implement semi-automatic coverage system of Tarpaulin in port area at present due to electrification of wagons and also informed that they are covering R&D yard area manually with tarpaulins.
b)	The Port shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.	VPA ensuring coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.
c)	The Port shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.	VPA ensuring covering of trucks/wagons carrying dusty cargo with tarpaulins tightened at all sides with ropes and during inspection, it is observed that all the trucks carrying dusty cargo are covered with tarpaulin.  The VPA collected an amount of Rs.1.10 Crores from stevedores and PPP operators for not providing

		<p>proper tarpaulin coverage to the dust cargo stacks for the period from Oct-2023 to Mar-2024</p> <p>Non coverage of stacks with Tarpaulin, penalty collected Rs1.10 Crs from trad</p>
d)	The Port shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.	VPA maintaining web cameras at Tarpaulin sheet covering of trucks/wagon area, at weighbridge, truck-tyre washing area, entrance & exit gate of the ports and maintaining records.
e)	The Port shall maintain coal stocking heights as per the APPCB consent conditions.	During inspection on 06.05.2024, it was observed that the VPA is stacking the dusty cargo more than the permitted i.e above 6m height and thereby causing dust pollution in the surrounding area. The VPA and PPP operators are not covering dusty cargo stacks with tarpaulin properly and some of the tarpaulins are in damage condition.
f)	VPA shall complete construction of closed sheds for storage of dusty cargo as per the committed time schedules.	<p>VPA completed 3 storage sheds at R-11 area (Shed-1 &amp; Shed-2) and at R -2 (Shed-4) out of 4 sheds. The construction of shed -3 at R10 is under progress and proposed to complete by 30.06.2024.</p> <p>During inspection it was observed that the VPA has started storage of dusty cargo in R11 -Shed-1 &amp; 2. Not started storage of dusty cargo in shed-4.</p>
g)	The port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.	VPA is maintaining Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
h)	The port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.	VPA ensuring vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.
i)	The port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in	VPA ensuring the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the

	front side of the vehicles.	vehicles.
j)	The port shall continue to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargos at stacking yards, spillage of materials, overloading of Trucks etc.	VPA deployed separate task force team with 25 members for 24x7 to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargos at stacking yards, spillage of materials, overloading of Trucks etc.
k)	The port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies	VPA is carrying out regular wetting of the internal roads and removing the sludge accumulated in drains regularly to avoid contamination of surrounding water bodies.  During inspection, intermediate pump houses were verified to check the quantity of water using for dust suppression purpose. The VPA is recording the quantity based on the number of tankers and their corresponding capacity. It is suggested to provide digital flow meter at the outlet of the storage tank and maintain records for cross verification.
l)	The port shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions.	The VPA is operating single stage automatic truck-tyre washing system.  After issuing directions, the VPA has upgraded the existing truck tyre washing system covering water sprinkling at both sides of the vehicle and bottom of the vehicle.
7.	The Port shall submit quarterly status report on the above directions until 100% compliances are achieved.	VPA submitting the quarterly status report on the directions issued by Hon'ble NGT joint committee. The last status report was submitted on 22.04.2024.

The facility maintaining CAAQMS at three locations viz., near GCB area, Near GVMC Municipal Stadium & near R&D yard.

Further, the APPCB has carried out ambient air quality monitoring at General Cargo Berth (GCB) area and Municipal Stadium during the period from 06.04.2024 to 10.04.2024. As per the analysis results, it was observed that PM10 concentrations at all the locations on all the days of monitoring except at R&D yard (from 06<sup>th</sup> to 9<sup>th</sup> April 2024), have far exceeded the NAAQ standards of 24 Hrs average i.e., 100 g/m<sup>3</sup>. The PM2.5 values have also exceeded NAAQM standards of 24 hrs average i.e., 60 µg/m<sup>3</sup>. A notice was issued to the VPA for improper functioning of CAAQM stations and not

meeting the NAAQM standards. Copy of the notice issued to the VPA is herewith enclosed as Annexure-IV.

**B. Compliance status of the Task Force directions issued to M/s. Adani Gangavaram Port Limited vide Order dt:27.04.2023 is submitted as follows:**

SNo	Condition	Compliance
1.	The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where MDSS system is available and shall maintain stack height of 10 meters at manual stack yards	AGPL is ensuring that the stacks are not exceeding the permitted height of 12 mts where MDSS system available and maintaining stack height of 10 meters at manual stack yards.
2.	The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum extent possible.	AGPL adopted and implementing the mechanized handling for loading and unloading operations of dusty cargo to control the dust emissions at Berths & all operation areas.
3.	GPL shall ensure continuous compliance of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT	Compliance report submitted by the AGPL is submitted as Annexure-V.
a.	The Port shall maintain the 16 no's of already established semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons	AGPL is maintaining 19 No. of semi mechanized truck tarpaulin covering stations at various locations within the Port and ensuring all the outgoing cargos by Trucks are covered with tarpaulin
b.	The Port shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages	AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope.
c.	The Port shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material	Covering the outgoing cargo vehicles with tarpaulin.
d.	The Port shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection, as being monitored through integrated security control room by GPL	The facility is maintaining web cameras covering operations at different locations and connected to Integrated Security Camera Rooms.
e.	The Port shall maintain coal stocking heights as per the APPCB consent conditions.	AGPL is ensuring the coal stacks not to exceed the permitted height of 12 mts where MDSS system available and maintaining stack height of 10 meters at manual stack yards

f.	The Port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.	AGPL following Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
g.	The Port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.	AGPL is following this direction by controlling the trucks at the entrance of the gate.
h.	The Port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.	Complied.
i.	The Port to extend necessary support to the Traffic Department to exhibit no parking zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.	---
j.	The Port shall continue to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargos at stacking yards, spillage of materials, overloading of Trucks etc.,	AGPL has constituted a dedicated a task force team of 25 members to monitor the dust cargo vehicles.
k.	The Port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.	AGPL is operating a PLC based Mechanical Dust Suppression System comprising 176 No. of cannons for wetting the stacks in the stack yards.  Deployed 20 No. of tankers for dust suppression and ensuring continuous wetting of internal roads.
l.	The Port shall upgrade existing truck tyre washing system to two stage automatic truck- tyre washing system to control dust emissions, within six months as committed	AGPL has provided 2 nos. of truck tyre washing facilities.
m.	The Port shall submit quarterly status report on the above directions until 100% compliances are achieved.	Compliance status for the 1st Quarter (April 2023 to June - 2023) was submitted on 04.04.2024.

The facility is maintaining CAAQMS at three locations and as per the CAAQM data the facility is meeting the NAAQM standards.

The APPCB, Regional office, Visakhapatnam will submit latest compliance report to the Head office, APPCB for further review on non-compliances and for taking necessary action.

Submitted.

  
 14/05/2024  
**ENVIRONMENTAL ENGINEER**  
 Environmental Engineer  
 A.P Pollution Control Board  
 Regional Office, Visakhapatnam

Enc: a/a

**Item No.12:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

*(Through Video Conference)*

**Original Application No.105 of 2023 (SZ)**  
**[Earlier O.A. No.571/2022(PB)(LP)]**

**IN THE MATTER OF:**

Lakshmana Guntreddi.

...Applicant(s)

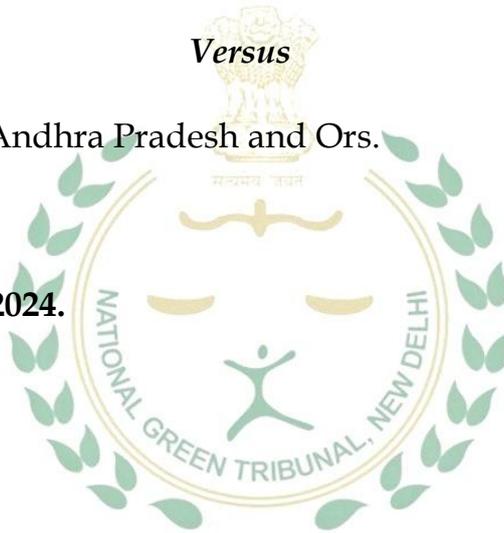
*Versus*

The Chief Secretary of Andhra Pradesh and Ors.

....Respondent(s)

**Date of hearing: 08.04.2024.**

**CORAM:**



**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s):           None.

For Respondent(s):       Mrs. Madhuri Donti Reddy for R1, R4 & R5.  
Mr. S. Diwakar for R2.  
Mr. M.R. Dharani Chander for R6.  
Mr. Somayaji, Sr. Adv. along with  
Mr. S. Sai Sathya Jith for R7.

**ORDER**

1. Today, there is no representation for the applicant.
2. The reports of both the Respondents No.6 and 7 are filed.
3. The Andhra Pradesh Pollution Control Board has to inspect and file a report of compliance before the date of next hearing.
4. Post the matter on **16.05.2024**.



Sd/-

**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-

**Dr. Satyagopal Korlapati, EM**

O. A. No.105/2023 (SZ)  
08<sup>th</sup> April, 2024.AD.



## ANDHRA PRADESH POLLUTION CONTROL BOARD

Paryavaran Bhavan, Head Office, Opp: JAMAC Housing Complex,  
APIIC Colony Road, Gurunanak Colony, Vijayawada - 520007.

Phone: 0866-2463200, Website: <https://pcb.ap.gov.in>

**Order No.724/APPCB/HO/ERM/OA571/VSP/2021-**

**27/04/2023**

### **DIRECTIONS**

**Sub: APPCB – HO - ECS - M/s. Visakhapatnam Port Trust, Port Area, Visakhapatnam –**  
Joint Committee observations in O.A No. 571 of 2022 - Hon'ble NGT, New Delhi order dated 19.12.2022 in O.A No. 571 of 2022 – Show cause notice issued – Reply furnished - EAC hearing held on 14.03.2023 - **Directions - Issued** - Reg.

**Ref:**

1. Consent Order No.APPCB/VSP/VSP/45/CFO/HO/2017, dt.11.05.2017 & renewal order dated 13.04.2022.
2. Show Cause Notice Order No. 724/APPCB/ERM/TF/V/SP/2023 Dt. 10.02.2023.
3. Visakhapatnam Port Trust reply submitted on 23.02.2023.
4. RO report dated 10.03.2023
5. External Advisory Committee (Task Force) meeting held on 14.03.2023.

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**WHEREAS**, you are operating the port facility in the name & style of M/s. Visakhapatnam Port Trust at Visakhapatnam. The port is located in an area about 1875 acres.

**WHEREAS**, the Port is having 18 Nos. of berths at Inner Harbor denoted as EQ1 to EQ 9 berths, WQ 1 to WQ 5 berths, OR 1 & OR 2 berths and Fertilizer berth. The port is also having 6 Nos. of berths at Outer harbor denoted as OB1 & OB2 berths, SPM, VCTPL, OSTT, NOM, LPG and MPB berths.

**WHEREAS**, M/s. Visakhapatnam Port Trust (VPT) is handling dusty cargos like Coal, CP Coke, Pig iron, Steel, rice, Wheat, Alumina, Caustic soda. Palm Oil, maize, Sulphur, Urea, Gypsum, Liquid ammonia, LPG, Timber logs, Manganese ore, Bitumen, Methanol, POL, Crude oil, Iron ore, Containers, Coking coal, steam coal, toluene and Lime stone etc.

**WHEREAS**, vide ref. 1<sup>st</sup> cited, M/s. Visakhapatnam Port Trust obtained CFO & HWA order of the Board vide order dt. 11.05.2017 and renewal order dt.13.04.2022 valid for the period upto 31.12.2026 for handling of 46.55 Million MT of cargo/ Annum including 1,00,000 TEU of containers, duly stipulating necessary conditions & standards.

**WHEREAS**, the Hon'ble NGT issued orders vide order dt.08.03.2017 in the application No.68/2015 to comply with the action plan submitted by VPT and the Board reviewed the status of action plan and CFO order conditions followed by directions issued vide orders dated 22.05.2017, 13.12.2017, 08.06.2018, 26.12.2018, 28.05.2019, 02.03.2020 & 07.07.2020.

**WHEREAS**, the Board levied Env. Compensation for Rs. 1.97 Crores on M/s.VPT, as per the directions of the Hon'ble NGT order dt. 13.06.2020, which was paid by M/s.VPT.

**WHEREAS**, the Board issued directions dt. 21.12.2021 to handle dusty cargo in mechanized berths, to provide CC cameras at dusty cargo areas including coal yards and connect to the

APPCB website etc.,

**WHEREAS**, Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air & water pollution problems due to improper transportation of materials by M/s. Visakhapatnam Port Trust and M/s. Gangavaram Port Limited.

**WHEREAS**, the Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and issued order on 07.09.2022 and constituted a joint committee to verify the factual position. The Joint committee submitted the final report dated.13.12.2022 and the same is communicated to M/s.VPA

**WHEREAS**, the Joint Committee observed the following non-compliance's of conditions stipulated in the Consents granted by APPCB, pertains to M/s. Visakhapatnam Port Trust:

- a. The facility shall submit the plan/ drawing showing the earlier coal and other dusty cargo stack yards in city interface shifted to port interior areas as a part of re-organization of the stacking yards which are near to the city interface.
- b. The facility shall construct 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo. Action plan with timelines shall be submitted.
- c. The Port shall connect the CC Cameras to APPCB website.
- d. The Port shall provide display sign boards at berths and cargo stocking area showing the details of the berth & cargo handling.
- e. The facility shall explore the possibility to install tube conveyor system to transport dusty cargo to control dust pollution on surroundings effectively as the facility located in Visakhapatnam city and also receiving complaints from the nearby residents on air pollution problems and shall submit the action plan in this regard.
- f. The facility shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.
- g. The facility shall clean the internal roads on a daily basis.
- h. The terminal shall put sign boards (demarcation) on each container representing type of material stored in the container.

**WHEREAS**, the Joint Committee made the following recommendations pertains to VPT, Visakhapatnam:

- a. The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.
- b. The Ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.
- c. The Ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.
- d. The Ports shall provide separate web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.
- e. The Ports shall maintain coal stocking heights as per the APPCB consent conditions.
- f. The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded

- trucks, security check before exit.
- g. The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.
  - h. The ports dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.
  - i. The Traffic Department shall exhibit No parking Zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.
  - j. The ports shall constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, spillage of materials and overloaded Trucks.
  - k. The ports shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains time to time to avoid contamination of surrounding water bodies.
  - l. The ports shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions.

**WHEREAS**, vide ref. 2<sup>nd</sup> cited, the Board issued show cause notice on 10.02.2023 to the Port for not complying with the CFO conditions, despite of ample opportunity and time available to rectify the non-compliance's and as per the directions of the Hon'ble NGT.

**WHEREAS**, vide ref. 3<sup>rd</sup> cited, M/s. Visakhapatnam Port Trust submitted reply to the Show cause notice vide letter dt. 23.02.2023 as below:

- a. The required drawing showing the reorganization of coal and other dusty cargo stacks was already submitted to the Board vide Lr.No.IENG / ENV / NGT / 2020 / 336 dated 25.02.2020 was submitted.
- b. VPA already constructed covered Sheds at the all areas and proposed for construction of 4 covered storage sheds in Port area and the work is in progress.
- c. Due to National Security problems with INDIAN NAVY VPA unable to connect the CC Cameras to APPCB website.
- d. The display sign boards were provided as instructed.
- e. VPA handling the cargo through closed conveyor system from outer Harbour to Inner Harbour and from Inner Harbour to Outer Harbour under mechanization of Berths and not causing any dust pollution. Provision has been made for closed conveyor for the berths those under mechanization Program. Regarding tube conveyor, there is no possibility for installation of the same in VPA, due to nature cargoes.
- f. VPA provided MDSS i).WOB area, ii) S-4 area, iii) L-9 & 17 area, iv) R-2 R-5 area, v) WQ-7 & 8 berths, vi) NH yard area, TIN godown area, vii) near MG gate and along coast guard office areas. PLC already installed at West Ore Berth area. Work Order issued for installation of PLC at the other areas and the work is in progress Expected date of completion is June 2023.
- g. VPA deploying at an average of 80 Nos /day NPWs (Non-permanent works) for cleaning of cargo movement internal roads in Port area on daily basis and a mechanical sweeping machine is being deployed on the city front roads.
- h. Instructed the PPP operator M/s VCTPL and the concerned of Container Freight Stations to provide the required sign boards representing type of material stored in the container as directed.
- i. The compliance status of joint committee recommendations:
  1. VPA proposed to arrange semi-automatic coverage system of Tarpaulin industry cargo Transporting trucks as suggested. Action plan will be submitted in due course

- please.
2. VPA ensures for strict compliance of tarpaulin coverage for dusty cargo Transporting trucks/wagons, including rainy season to avoid spillages.
  3. VPA provided CC Cameras at the required areas for monitoring all the activities and provision is made in the computer to store one month data for retrieval purpose.
  4. VPA ensures for strict compliance of coal stack heights as per the APPCB consent conditions. VPA instructed to all traders, BOT/PPP Operators to maintain stack height as per APPCB consent conditions and to ensure covering of stacks with proper tarpaulins etc vide trade circulars dated 07.11.2022 & 20.02.2023.
  5. VPA maintaining SOP for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
  6. VPA ensures for strict compliance of vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks VPA Environment Task Force Team is surprising the trucks every day during their inspection.
  7. VPA ensures for strict compliance of displaying the sticker showing valid vehicle fitness certificate and pollution certificate in front side of the cargo vehicles.
  8. VPA constituted an Environment Task Force team with 30 members for monitoring of all operational areas in three 3 shifts on 24x7 basis and also monitoring through environment command control center.
  9. VPA engaged a separate contract for sprinkling of water on roads at a cost of Rs 80.00 Lakhs per annum. Sprinkling of water is being done at an average of 180 No. of tankers per day. The PPP operators have also deployed 20 water tankers per day for water sprinkling. VPA awarded a separate contract at a cost of Rs 50.00 lakh to clean the roads and drains on a regular basis.
  10. VPA provided two truck tyre washing facilities in Port area viz i) At ESSAR Jn. In Port area ). At B- Ramp area and the operator M/s VGCB also provided a truck tyre washing facility at their terminal to control dust emission.

**WHEREAS** vide reference 4<sup>th</sup> cited the RO submitted the status of compliance of the observations and recommendations of the Joint committee.

- The required drawing showing the reorganization of coal and other dusty cargo stacks was already submitted to the Board vide Lr.No.IENG / ENV / NGT / 2020 / 336 dated 25.02.2020 was submitted.
- VPA already constructed covered Sheds at the all areas and proposed for construction of 4 covered storage sheds in Port area and the work is in progress.
- Due to National Security problems with INDIAN NAVY VPA unable to connect the CC Cameras to APPCB website.
- The display sign boards were provided as instructed.
- VPA handling the cargo through closed conveyor system from outer Harbour to Inner Harbour and from Inner Harbour to Outer Harbour under mechanization of Berths and not causing any dust pollution. Provision has been made for closed conveyor for the berths those under mechanization Program. Regarding tube conveyor, there is no possibility for installation of the same in VPA, due to nature cargoes.
- VPA provided MDSS i).WOB area, ii) S-4 area, iii) L-9 & 17 area, iv) R-2 R-5 area, v) WQ-7 & 8 berths, vi) NH yard area, TIN godown area, vii) near MG gate and along coast guard office areas. PLC already installed at West Ore Berth area. Work Order issued for installation of PLC at the other areas and the work is in progress Expected date of completion is June 2023.
- VPA deploying at an average of 80 Nos /day NPWs (Non-permanent works) for cleaning of cargo movement internal roads in Port area on daily basis and a mechanical sweeping machine is being deployed on the city front roads.

- Instructed the PPP operator M/s VCTPL and the concerned of Container Freight Stations to provide the required sign boards representing type of material stored in the container as directed. The Port shall provide display sign boards at berths and cargo stocking area showing the details of the berth & cargo handling.

**WHEREAS** hearing was conducted before the External Advisory Committee (Task Force) of A.P. Pollution Control Board in its meeting held on 14.03.2023. The representative of M/s. Visakhapatnam Port Trust (VPT) and EE, RO, Visakhapatnam attended the meeting through VC. The representative of VPT informed that they are already complying with certain conditions mentioned as non-compliances observed by the Joint Committee in their final report dt. 13.12.2022 submitted to Hon'ble NGT and has initiated action to rectify the remaining conditions. He also informed that they are already complying with certain recommendations and have initiated action to implement the recommendations of the Joint Committee constituted by the Hon'ble NGT in O.A. No. 571 of 2022.

After detailed discussions, the Committee recommended to review the compliance status made by the Joint Committee every quarterly and recommended to issue following directions to VPT. Accordingly, the Board hereby issues the following directions to M/S. Visakhapatnam Port Trust (VPT), Visakhapatnam under Sec.33 (A) of Water (Prevention and Control of Pollution) Act, 1974 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof:

1. ***As committed, vide letter dt.23.02.2023, VPT shall complete construction of additional covered shed – 1 at R11 area and shed -2 at R11 area by October 2023; Shed – 3 at R10 area by July 2023; shed – 4 at R2 area by September 2023 and 2 covered storage sheds of size 200m x 40m x 17 m and 200 m x30m x 17m at R6-R9 areas for storing the dusty cargo by September 2023.***
2. ***VPT shall maintain display sign boards intact at berths and cargo stocking area showing the details of the berth & cargo being handled.***
3. ***As committed, VPT shall complete installation of PLC based MDSS system at the remaining dusty cargo stacking areas by June 2023.***
4. ***VPT shall continue to clean the internal roads on a daily basis.***
5. ***VPT shall ensure implementation of directions dt:23.02.2023 issued by them to PPP operator M/s. VCTPL regarding placing of sign boards (demarcation) on each container representing type of material stored in the container.***
6. ***VPT shall expedite implementation of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT:***
  - a. ***The Port shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons. VPT shall submit action plan for its implementation within one month.***
  - b. ***The Port shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.***
  - c. ***The Port shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty***

- cargo material.*
- d. *The Port shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.*
  - e. *The Port shall maintain coal stocking heights as per the APPCB consent conditions.*
  - f. *VPT shall complete construction of closed sheds for storage of dusty cargo as per the committed time schedules.*
  - g. *The port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.*
  - h. *The port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.*
  - i. *The port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.*
  - j. *The port shall continue to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargos at stacking yards, spillage of materials, overloading of Trucks etc.*
  - k. *The port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.*
  - l. *The port shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions.*
7. *The Port shall submit quarterly status report on the above directions until 100% compliances are achieved.*

**The above directions are issued without prejudice to the rights & contentions of this Board in any Court of Law.**

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

***This Order comes into effect from today i.e.,27/04/2023***

**B**

**Sreedhar Ias  
MEMBER SECRETARY**

**To  
The occupier,  
M/s. Visakhapatnam Port Trust,  
Port Area,  
Visakhapatnam.**

**Copy to:**

1. The Joint Chief Environmental Engineer, Zonal Office, Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office, Visakhapatnam for information and necessary action.



## ANDHRA PRADESH POLLUTION CONTROL BOARD

Paryavaran Bhavan, Head Office, Opp: JAMAC Housing Complex,  
APIIC Colony Road, Gurunanak Colony, Vijayawada - 520007.

Phone: 0866-2463200, Website: <https://pcb.ap.gov.in>

**Order No.755/APPCB/HO/ECS/OA571/VSP/2023-**

**27/04/2023**

### **DIRECTIONS**

**Sub: APPCB – HO - ECS - M/s. Adani Gangavaram Port Ltd., (M/s Gangavaram port),** Gangavaram village, Pedagantyada (M) Visakhapatnam District – Joint Committee observations in O.A No. 571 of 2022 - Hon'ble NGT, New Delhi order dated 19.12.2022 in O.A No. 571 of 2022 – Show cause notice issued –reply furnished - EAC hearing held on 14.03.2023 - **Directions - Issued - Reg.**

**Ref:**

1. CFO & HWA Order dt.13.01.2016 and of CFO order valid up to 31.12.2025.
2. Show Cause Notice Order No. 724/APPCB/ERM/TFV/SP/2023 Dt. 10.02.2023.
3. Gangavaram Port Ltd., reply submitted on 23.02.2023.
4. Ro report dated 10.03.2023.
5. External Advisory Committee (Task Force) meeting held on 14.03.2023.

\*\*\*

**WHEREAS,** you are operating the port facility in the name & style of M/s. Gangavaram Port Ltd located at Gangavaram, Pedagantyada (M) Visakhapatnam District and engaged in cargo handling of Coal, Iron ore, Agri products, Slag, Lime stone, Fertilizers, and General Cargo etc. in an extent of about 1800 Acres.

**WHEREAS,** vide ref. 1<sup>st</sup> cited, the facility has obtained CFO & HWA of the Board vide order dated 13.01.2016 valid up to 31.12.2020 and subsequently the port obtained auto renewal of CFO order for the period upto 31.12.2025 for handling of Coal 25.0 MMTPA, Fertilizer 2.50 MMTPA, Lime stone 2.50 MMTPA, Industrial raw material 3.50 MMTPA, Bulk Alumina 1.50 MMTPA etc., with a total capacity of 40.95 MMTPA along with conditions.

**WHEREAS,** Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air & water pollution problems due to improper transportation of materials by M/s. Visakhapatnam Port Trust and M/s. Gangavaram Port Limited.

**WHEREAS,** the Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and issued order on 07.09.2022 and constituted a joint committee to verify the factual position. The Joint committee submitted the final report dated.13.12.2022 and the same is communicated to M/s. Gangavaram Port Limited.

**WHEREAS,** the Joint Committee observed the following non- compliance's of conditions stipulated in the Consents granted by APPCB with respect to your port facility :

- The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where MDSS system available and shall maintain stack height of 10 meters at manual stack yards.
- The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum

extent possible.

**WHEREAS**, the Joint Committee made the following recommendations, pertains to both ports :

- a. The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.
- b. The Ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.
- c. The Ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.
- d. The Ports shall provide separate web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.
- e. The Ports shall maintain coal stocking heights as per the APPCB consent conditions.
- f. The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
- g. The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.
- h. The ports dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.
- i. The Traffic Department shall exhibit No parking Zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.
- j. The ports shall constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, spillage of materials and overloaded Trucks.
- k. The ports shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains time to time to avoid contamination of surrounding water bodies.
- l. The ports shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions.

**WHEREAS** vide ref. 2<sup>nd</sup> cited, the Board issued show cause notice on 10.02.2023 to the Port on the observations of the joint committee.

**WHEREAS** vide ref. 3<sup>rd</sup> cited, you have submitted reply to the Show cause notice vide letter dt. 23.02.2023 as below:

- GPL is always maintaining height below 10 m in manual stack yards by exhibiting wetting of stacks through cannon mounted DSS tanker height of which is not more than 12 meter. (Tank height is 6 meter and water force is maximum up to 6 meter). It was practically demonstrated by operating cannon mounted DSS tanker in manual stack yards.
- In MDSS area also by demonstration, it was explained that water can reach up to 15 meter height through canons and stacker reclaimers also can reach up to max 15

meter as per the design and committee found height of stacks well within norms of 12 meter. Therefore, we hereby once again confirm to you that the height of coal in MDSS area and in manual stack yards will always be in compliance as per conditions granted under consent.

- AGPL handles different types of cargoes including coal, iron ore, fertilizer, limestone, food grains and steel products etc, as per Environment permissions obtained from authorities AGPL has established and is currently operating 9 No. of Berths. Out of which 3 Berths ie, Berth No.4, 5 8 6 are fully mechanized berths and the remaining 6 berths 1, 2, 3, 7, 8 semi-mechanized, berth 9 is Container berth.
- To the maximum extent possible dry cargo such as coal, iron ore etc., is being handled through a mechanized system only Some of the Agri. Fertilizers & Mineral cargo belonging to various co-operatives, public & private companies are hygroscopic in nature with peculiar molecular size & shape and need to be handled in semi mechanized way to retain their inherent characteristics.
- All yard machines are equipped with plain Dust control systems with dedicated storage

**WHEREAS**, vide reference 3<sup>rd</sup> cited the RO submitted the status of compliance of the observations and recommendations of the Joint committee:

- The GPL not stocking materials more than 12m height where MDSS system available and shall maintain stack height of 10mts at manual stack yards.
- AGPL established 16 no's of already established semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.
- AGPL is ensuring 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.
- AGPL is maintaining coal stocking heights as per the APPCB consent conditions.
- AGPL is maintaining Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
- AGPL is ensuring vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.
- The AGPL constituted a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, spillage of materials and overloaded Trucks.
- The AGPL is carryingout regular wetting of the internal roads.
- The upgradation of existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions is under progress.

**WHEREAS**, hearing was conducted before the External Advisory Committee (Task Force) of A.P. Pollution Control Board in its meeting held on 14.03.2023. The representatives of the industry and EE, RO, Visakhapatnam attended the meeting through VC. The representative of M/s.Adani Gangavaram Port Limited (M/s Gangavaram port), informed that they are already complying with the conditions mentioned as non-compliances observed by the Joint Committee in their final report dt. 13.12.2022 in O.A. No. 571 of 2022 submitted to Hon'ble NGT. Also informed that they are already complying with certain recommendations and have initiated action to implement the recommendations of the Joint Committee constituted by the Hon'ble NGT.

After detailed discussions, the Committee recommended to **review the compliance status made by the Joint Committee for every quarterly and recommended to** issue following directions to M/s.Adani Gangavaram Port Limited (M/s Gangavaram port). Accordingly, the Board hereby issues the following directions to M/s.Adani Gangavaram Port Limited (M/s Gangavaram port) under Sec.33 (A) of Water (Prevention and Control of Pollution) Act, 1974 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof:

1. **The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where MDSS system is available and shall maintain stack height of 10 meters at manual stack yards.**
2. **The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipments for loading and unloading operations for dusty cargo to the maximum extent possible.**
3. **GPL shall ensure continuous compliance of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT:**
  - a. **The Port shall maintain the 16 no's of already established semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.**
  - b. **The Port shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.**
  - c. **The Port shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.**
  - d. **The Port shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection, as being monitored through integrated security control room by GPL.**
  - e. **The Port shall maintain coal stocking heights as per the APPCB consent conditions.**
  - f. **The Port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.**
  - g. **The Port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.**
  - h. **The Port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.**
  - i. **The Port to extend necessary support to the Traffic Department to exhibit no parking zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.**
  - j. **The Port shall continue to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargos at stacking yards, spillage of materials, overloading of Trucks etc.,**
  - k. **The Port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.**
  - l. **The Port shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions, within six**

*months as committed.*

m. *The Port shall submit quarterly status report on the above directions until 100% compliances are achieved.*

**The above directions are issued without prejudice to the rights & contentions of this Board in any Court of Law.**

You are hereby directed to note that, should you violate any one of the directions mentioned above, action will be initiated under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31(A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

***This Order comes into effect from today i.e., 27/04/2023***

**B**

**Sreedhar las  
MEMBER SECRETARY**

**To**

**The occupier,**

**M/s. M/s.Adani Gangavaram Port Limited (M/s Gangavaram port)**

**Gangavaram, Pedagantyada (M),  
Visakhapatnam District.**

**Copy to:**

1. The Joint Chief Environmental Engineer, Zonal Office, Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office, Visakhapatnam for information and necessary action.



No.: IENG/APPCB/NGT/Directions/2023

Date: 07.05.2024

To  
The Environmental Engineer,  
Regional Office, APPCB,  
D.No. 39-33—20/4/1,  
Madhavadhara, VUDA Colony,  
VISAKHAPATNAM – 530018.

Sir,

Sub: APPCB - HO - ECS - M/s. Visakhapatnam Port Trust, Port Area,  
Visakhapatnam – Joint Committee observations in O.A. 571of 2022 – Hon'ble  
NGT, New Delhi order dated 19.12.2022 - Compliance report - Reg.

Ref: Order No. 724/APPCB/HO/ERM/OA571/VSP/2021-54 dated 27.04.2023

Kind reference is invited please.

In this connection, the compliance status on the subject as on 07.05.2024 is enclosed  
and sent herewith for information please.

Encl: As above

Yours faithfully,

  
CHIEF ENGINEER

**VISAKHAPATNAM PORT AUTHORITY**

**Sub: Compliance Report on APPCB Directions Order No. 724/APPCB/HO/ERM/ OA571/ VSP/ 2021-54 dated 27.04.2023**

Sl. No.	APPCB External Advisory Committee (EAC) (Task Force) Directions	VPA Compliance Status as on 07.05.2024																		
1	As committed, vide letter dt. 23.02.2023, VPT shall complete construction of additional covered shed – 1 at R-11 area and shed-2 at R-11 area by October 2023, shed-3 at R-10 area by July 2023, shed-4 at R-2 area by September 2023 and 2 covered storage sheds of size 200m x 40m x 17m and 200m x 30m x 17m at R6-R9 areas for storing the dusty cargo by September 2023.	<p style="text-align: center;"><b>Complied.</b></p> <p>As committed by VPA vide its letter dated 23.02.2023 the status of construction of (four) 4 covered sheds is furnished here under:</p> <table border="1" data-bbox="810 517 1495 972"> <thead> <tr> <th data-bbox="810 517 890 607">Shed. No.</th> <th data-bbox="898 517 1137 607">Location &amp; Cost of Covered Sheds</th> <th data-bbox="1145 517 1345 607">Status of Sheds</th> <th data-bbox="1353 517 1495 607">Cargo Stored</th> </tr> </thead> <tbody> <tr> <td data-bbox="810 618 890 685">1</td> <td data-bbox="898 618 1137 685">Shed No.1 at R-11 area</td> <td data-bbox="1145 618 1345 685">Completed</td> <td data-bbox="1353 618 1495 819" rowspan="3">Dusty Cargo Stored and Sheds put into use.</td> </tr> <tr> <td data-bbox="810 685 890 752">2</td> <td data-bbox="898 685 1137 752">Shed No.2 at R-11 area</td> <td data-bbox="1145 685 1345 752">Completed</td> </tr> <tr> <td data-bbox="810 752 890 819">3</td> <td data-bbox="898 752 1137 819">Shed No.4 at R-2 area</td> <td data-bbox="1145 752 1345 819">Completed</td> </tr> <tr> <td data-bbox="810 819 890 972">4</td> <td data-bbox="898 819 1137 972">Shed No.3 at R-10 area</td> <td data-bbox="1145 819 1345 972">Work in progress and will be completed by June, 2024</td> <td data-bbox="1353 819 1495 972">-</td> </tr> </tbody> </table> <p>(Photographs are enclosed as <b>Annexure – I</b>)</p>	Shed. No.	Location & Cost of Covered Sheds	Status of Sheds	Cargo Stored	1	Shed No.1 at R-11 area	Completed	Dusty Cargo Stored and Sheds put into use.	2	Shed No.2 at R-11 area	Completed	3	Shed No.4 at R-2 area	Completed	4	Shed No.3 at R-10 area	Work in progress and will be completed by June, 2024	-
Shed. No.	Location & Cost of Covered Sheds	Status of Sheds	Cargo Stored																	
1	Shed No.1 at R-11 area	Completed	Dusty Cargo Stored and Sheds put into use.																	
2	Shed No.2 at R-11 area	Completed																		
3	Shed No.4 at R-2 area	Completed																		
4	Shed No.3 at R-10 area	Work in progress and will be completed by June, 2024	-																	
2	VPT Shall maintain display sign boards intact at berths and cargo stocking area showing the details of the berth & cargo being handled.	<p style="text-align: center;"><b>Complied.</b></p> <p>Display boards were provided at Berths and Stock yards showing the details of berths and cargo being handled.</p> <p>(Photographs are enclosed as <b>Annexure – II</b>)</p>																		
3	As committed, VPT shall complete installation of PLC based MDSS system at the remaining dusty cargo stacking areas by June 2023	<p style="text-align: center;"><b>Complied.</b></p> <p>VPA provided PLC based MDSS at the following areas as per commitment: i). WOB area, ii). L-9 &amp; L-17 area, iii). R-2 &amp; R-5 area, iv). WQ-7 &amp; 8 berths, v). NH yard &amp; TINA godown area, vi). Near MG gate and along coast guard office area.</p> <p>(Photographs are enclosed as <b>Annexure – III</b>)</p>																		
4	VPT shall continue to clean the internal roads on a daily basis.	<p style="text-align: center;"><b>Complied.</b></p> <p>Regular cleaning of internal roads is done on daily basis both manual and also deployed 3no.s of Mechanical road sweeping machines.</p> <p>(Photographs are enclosed as <b>Annexure – IV</b>)</p>																		
5	VPT shall ensure implementation of directions dt: 23.02.2023 issued by them to PPP operator M/s. VCTPL regarding placing of sign boards (demarcation) on each container representing type of material stored in the container.	<p style="text-align: center;"><b>Complied.</b></p> <p>A sticker showing the details of type of material is pasted on each container under the supervision of representative of customs department.</p> <p>(Photographs are enclosed as <b>Annexure- V</b>)</p>																		
6	<b>VPT shall expedite implementation of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT:</b>																			

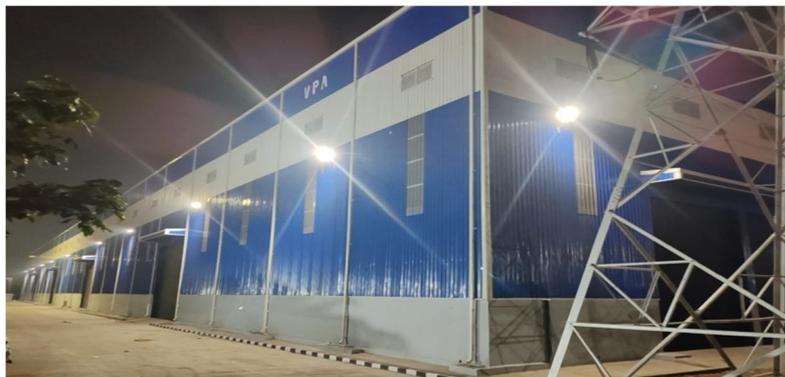
a	The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons. VPT shall submit action plan for its implementation within one month	<p align="center"><b>Complied.</b></p> <p>VPA implementing semi-automatic coverage system of tarpaulin on dusty cargo Transporting trucks/wagons at VGCB terminal in port area.</p> <p>(Photographs are enclosed as <b>Annexure – VI</b>)</p>
b	The ports shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.	<p align="center"><b>Complied.</b></p> <p>VPA strictly ensuring coverage of tarpaulin to dusty cargo transporting trucks and wagons on all sides including rainy season as directed to avoid the spillages.</p> <p>(Photo Copies are enclosed as <b>Annexure-VII</b>)</p>
c	The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.	<p align="center"><b>Complied.</b></p> <p>VPA strictly ensuring coverage of tarpaulin to dusty cargo transporting trucks and wagons on all sides including rainy season as directed to avoid the spillages.</p> <p>(Photo Copies are enclosed as <b>Annexure-VII</b>)</p>
d	The ports shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.	<p align="center"><b>Complied.</b></p> <p>CC Cameras were provided at all areas covering Weighbridges, Truck Tyre Washing and Entrance &amp; Exit of VPA gates including stack yards. Data storage is being maintained.</p> <p>VPA provided CC Cameras at all the areas i.e. i) weigh bridge areas, ii) T.T.W areas, iii) at the entry &amp; exit of all CISF gates in port area and maintaining 1 month recorded data as suggested.</p> <p>(Photographs are enclosed as <b>Annexure – VIII</b>)</p>
e	The ports shall maintain coal stocking heights as per the APPCB consent conditions.	<p align="center"><b>Complied.</b></p> <p>VPA Strictly ensuring the stack heights as per the CFO conditions issued by APPCB. i.e. i) upto 10m at VGCB &amp; VSPL terminals, ii) upto 6m at VPA stack yards.</p> <p>(Photo Copies are enclosed as <b>Annexure-IX</b>)</p>
f	VPT shall complete construction of closed sheds for storage of dusty cargo as per the committed time schedules.	<p align="center"><b>Complied.</b></p> <p>VPA completed 3 covered storage sheds in port area out of 4 sheds as committed. 1 covered storage shed work is in progress and will be completed by June, 2024.</p> <p>(Photographs are enclosed as <b>Annexure – I</b>)</p>
g	The port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.	<p align="center"><b>Complied.</b></p> <p>VPA strictly enforcing the transportation of cargoes through trucks / railway wagons for tarpaulin covering of loaded trucks, strictly check before exist as per the standard operating procedure for trucks and wagons.</p> <p>(Photo Copies are enclosed as <b>Annexure-X</b>)</p>
h	The port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and	<p align="center"><b>Complied.</b></p> <p>VPA ensuring that all the vehicles incoming trucks and outgoing trucks fitness certificates</p>

	outgoing (loaded) trucks.	issued by the competent authority which is being monitored by central industrial security force (CISF). It is also ensure that the RFID passes are issued to the vehicles having valid fitness certificate.  (Photographs are enclosed as <b>Annexure – XI</b> )
i	The port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.	<b>Complied.</b> VPA strictly ensuring that the cargo transporting trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicle as directed through CISF, VPA and environmental task force team.  (Photographs are enclosed as <b>Annexure – XII</b> )
j	The port shall constitute to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargo at stacking yards, spillage of materials, overloading of Trucks etc.	<b>Complied.</b> VPA constituted Task Force team with 21 members of supporting staff to monitor on 24x7 basis to verify the dusty cargo vehicle movement and to monitor covering of Trucks / Rail wagons and to ban the unfit vehicles, over loaded vehicles to ply in VPA roads.  (Photographs are enclosed as <b>Annexure – XIII</b> )
k	The port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.	<b>Complied.</b> VPA ensuring regular cleaning of drains for removal of sludge accumulated to avoid contamination of surrounding water bodies. VPA ensured regular wetting of internal roads, through outsourcing at a cost of 80.00 lakhs per annum at an average of 180 no. of tankers per day.  Similarly the trade also arranging 20 no. of water tankers per day to sprinkle on internal roads of stack yards to avoid dust generation during vehicle movement.
l	The Port shall upgrade existing truck tyres washing system to two stage automatic truck tyre washing system to control dust emissions.	<b>Complied.</b> VPA up graded the truck tyres washing facility in Port area. i.e. i) at B-ramp/S4 area ii) at VGCB terminal area by providing washing facility for vehicle tyres and chassis as per the site conditions.  (Photographs are enclosed as <b>Annexure – XIV</b> )

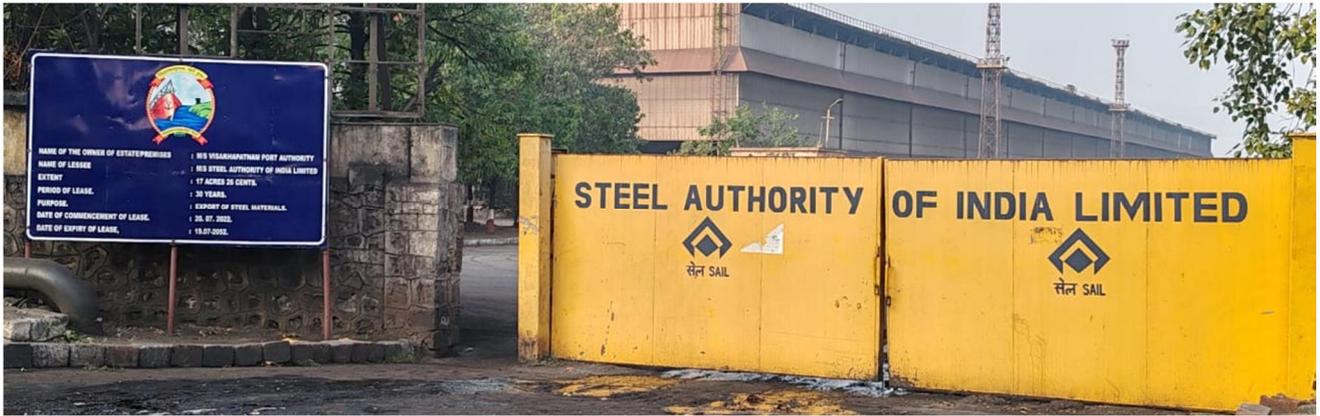
## Newly Constructed Covered Storage Sheds Details

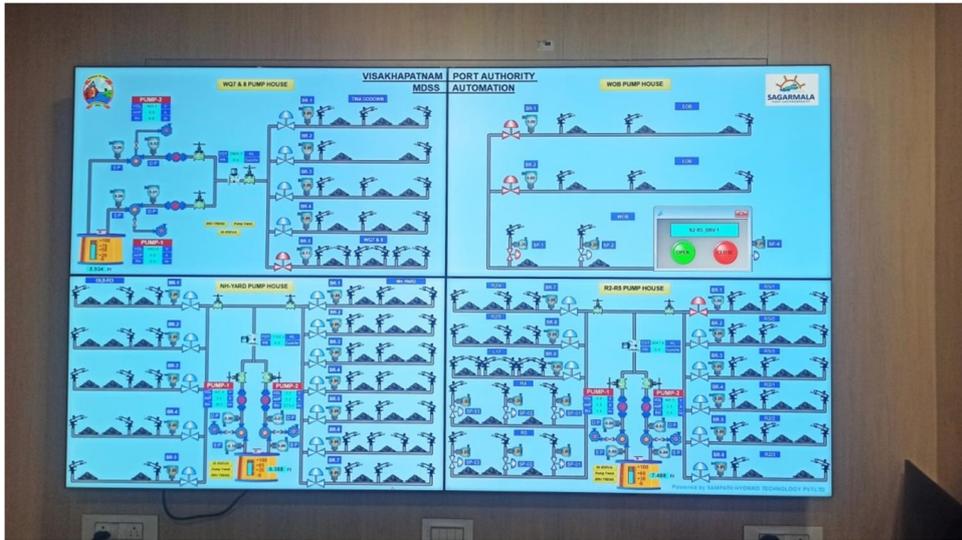
In addition to the above, VPA proposed for construction of 4 covered storage sheds in Port area and the work is in progress in the following areas:

Location & Cost of Covered Sheds	Size of the Facility with Dust Suppression/ Fire Fighting System	Storage Capacity in Tons	Target Date
Shed No.1 at R-11 area	Size: 400m x 40m x 17m	1,12,000	Completed
Shed No.2 at R-11 area	Size: 300m x 40m x 17m	84,000	
Shed No.4 at R-2 area	Size: 200m x 30m x 17m	42,000	Completed
Shed No.3 at R-10 area	Size: 200m x 40m x 17m	56,000	In Progress target by June, 2024
<b>Total Capacity of Sheds</b>		<b>2,94,000</b>	



Display, Sign Boards at Stack Yards in Port Area



**PLC Based MDSS (Mechanical Dust Suppression System)**

**Roads Cleaning with Mechanical Sweeping Machine and by Manually**



**Regularly Cleaning of Drains**

**Demarcation of each Container at Container Terminal**





**Platform for covering of Tarpaulin on Trucks**





**Trucks covered with Tarpaulins**



Encl. - PG (5)

For S&C: bdy b Railway No. 2

EAST COAST RAILWAY

Office of the  
Sr. Divisional Commercial Manager  
Waltair, Dt. 22<sup>nd</sup> Dec 2022

No. WCJ/O/GS/Pollution/Policy/22

To  
Chief General Manager, CONCOR  
Executive Director, NMDC-BCHL & KRDL  
Executive Director-NMAG  
Chief General Manager-RINL [VSPS]  
Traffic Manager Vizag Port for information to all the agls/loading parties inside port  
General Manager (Rly Optns), Gangavaram Port  
CGS KRDL/NMVK, BCHL, JDB, KKG, NLDD, PSPG  
RGDA, VIL, CHE, CPP, VZM, KPL, VNCW, VSPS, MCPV  
SMR, KRDL, BCHL, BDX, JDB, JYP, KMEZ, NMAG, DMNJ  
RGDA, VIL, CHE, KBM, CPP, VZM, KPL, VSPS, MCPV.

**Sub:** Covering of wagons with tarpaulin during movement of trains loaded with loose/bulk commodities (coal, Coke, Iron Ore etc-Packing condition P/2(a)).

**Ref:** i. Dy.CCM(FS) E.Co.Rly-BBS Lr. No. CCM/FS/Misc/Pt.II(Part)/550 dt. 11.06.2021.  
ii. Railway Board Lr. No. TCR/1057/2018/02 dt. 30.09.2019.  
iii. This office letter of even number dated 23<sup>rd</sup> June 2021.

1. Kindly connect this office letter of even number dated 23<sup>rd</sup> June 2021 wherein it was already communicated the Railway Board's guidelines circulated vide its Rate Circular No. 24 of 2006 dt. 23.03.2006 [Lr. No. TCR/1057/2006/2] regarding the revised packing conditions for goods moved by Rail.
2. Complaints are being received regarding the movement of trains loaded with (Coal, Coke, Iron Ore etc-Packing condition P/2(a)) without tarpaulins or not being properly covered with tarpaulins and tarpaulins are getting loose during run and sometimes causing entangle with OHE & wheels causing unsafe conditions.
3. In order to avoid causing of pollution, due precaution should be taken while transporting/handling pollution intensive commodities.
4. Tarpaulins sheets for covering the open and flat wagons should be provided by the Consignor at their own cost.
5. Tarpaulin sheets should be securely tied before transportation to comply the directives of State Pollution Control Board norms.
6. All the loading parties may be advised to cover open wagons carrying Coal & other pollution intensive commodities by using good quality material for such covering and they are properly tied and secured so that the same do not fly loose during running of the trains to cause disruption of Rail operations.
7. An undertaking to be taken from the Consignor/Consignee/Handling agent that the cost of damages and disruption to Rail operations due to improper securing of tarpaulin shall be payable by the Consignor/consignee/handling agent.
8. The above instructions to be strictly followed at all the Goods shed/slings.

(Avatapalli Avinash)  
Divl. Comm. Manager  
East Coast Railway-Waltair

Copy to : ChOS(G) for kind information of DRM & ADRM P.  
: Sr.DOM-WAT for information and necessary instructions to all the SMRs for strict compliance of the above instructions.  
: Sr.DSO WAT for information wrt Divisional Safety circular no. 08 dt. 30.11.22

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

No. ITRA/ROC/GSD/FTARPAULIN  
DL05.04.2023

ALL RAIL USERS

TRADE CIRCULAR

Sub: Entanglement of Tarpaulins with the stationary Rail infrastructure abutting the Railway track, during running of the Railway wagons loaded at Visakhapatnam Port & its Private sidings – Reg.

Ref: DCM/ECORWAT Lr.No.WCJ/O/GS/Pollution/Policy/22, Dt 20.03.2023.

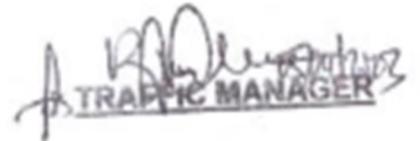
\*\*\*

Vide the letter cited, the Divisional Railways informed that the tarpaulins used to cover the wagons are not being properly fastened and the wagon doors are also not being properly closed and secured resulting in their opening up partially during the train's transit.

It was mentioned that due to partial opening of the wagon doors, the signal posts lying adjacent to the Railway Tracks are getting hit and damaging the structures as well as the wagons. It was also informed that due to improper fastening of the tarpaulins to the wagons, the same are getting dislodged and are entangling with the Over Head Equipment(OHE) and signal posts and are severely damaging the same

In this connection, it is once again requested to ensure that the tarpaulin covers are properly fastened so that the same don't fly loose during running of the trains and cause disruption of Rail operations. Similarly, the wagon doors are also to be properly closed and secured.

The above may be strictly ensured, failing which Railways shall impose penalty for the damages that occur due to the tarpaulins and the partially opened doors.

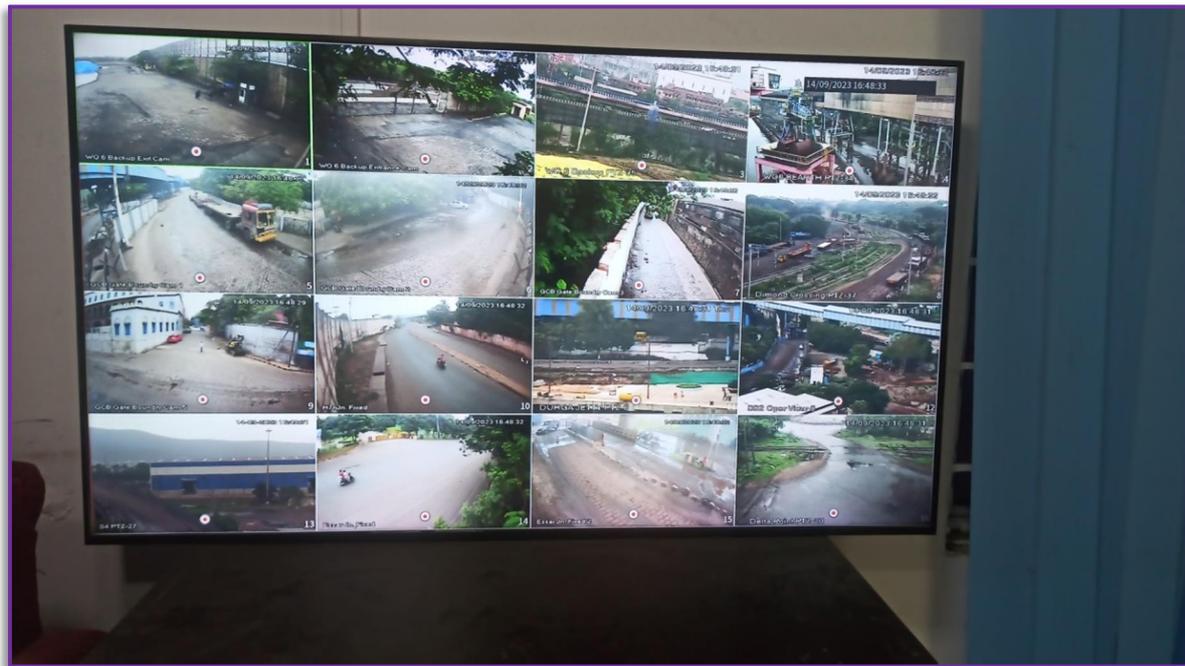
  
TRAFFIC MANAGER

- C/- PS to Chairman for kind information of Chairman please.
- C/- PA to Dy.Chairman for kind information of Dy.Chairman please. o/c
- C/- Sr.DCM/ECORWAT for kind information please.
- C/- PA to TM for kind information of TM please.
- C/- Sr.DTM(R) / DTM(C) for kind information please.
- C/- TI(C) for information and necessary action.
- C/- GS(OP) / GS(POOL) for necessary action and ensure to obtain undertaking in the F/Note invariably.

**Wagons are covered with Tarpaulins**



**CCTv Cameras covered all Port Exits and Weigh Bridges**



**Cargo Stacks are Covered with Tarpaulins**



Copy of SC-NAG g'e

Encladn- PG-7

SAGARMALA

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

E-125457

ALL TRADE

No: ITRA/REV/FENV/ 8988

Dt: 27-04-2023.

2/5

TRADE CIRCULAR NO- 1593

Sub: - Pollution control measures - Covering of Tarpaulin on cargo stacks / trucks carrying bulk cargoes - Restriction of 6 Mtrs. height of bulk Cargoes stacked in the open Yards - Sprinkling of water on the roads -Reg.

- Ref: 1. This office circular No.1289, No: ITRA/REV/FENV/2823,Dt.16-07-2020.  
2. This office Circular No.1520, No: ITRA/REV/FCIR/4941,Dt.06-10-2022.  
3. This office Circular No.1520, No: ITRA/REV/FCIR/1566,Dt.21-02-2023.

Further to the above circular letters cited, it is once again informed that some of the areas are found in the cargoes stacked beyond permissible heights and are not covered with good Tarpaulins. There were no proper sprinkling activities at the stacking points and on the roads.

In view of the above, in order to mitigate the air pollution and environmental problems, it is once again requested to all the Trade concerned to take the following remedial measures, failing which it may not be possible to continue the Port services for renewal of plots and new allotments.

- ❖ Covering of all bulk cargo stacks with good tarpaulins.
- ❖ Stacking heights shall be maintained within the prescribed limits i.e. not more than 6 meters, if the cargo stack heights are more than 6 mtrs. Appropriate action will be initiated as per norms.
- ❖ Covering of trucks shall be strictly ensured besides maintaining the free board.
- ❖ Whenever any bulk cargo is to be back loaded in to the trucks /wagons, the handling agent shall ensure that no dust is raised. For suppression of dust, the handling agent has to ensure that the stacks are appropriately sprinkled and properly covered with good tarpaulins.
- ❖ Sprinkling of water with tankers should be ensured at the time of cargo handling activities both on cargo and on roads to suppress the dust to the possible extent.
- ❖ Frequency of water tankers sprinkling shall be increased during the cargo handling operations especially during the daytime to tune with high temperature and strong dry winds.
- ❖ Maintain 2 Meters distance between Railway track and Cargo staking area.
- ❖ Reduce fire on steam coal stacks and take preventive measures.

The above instructions are to be strictly complied with.

The above will come into effect immediately, in the best interest of the Trade.

Amm(Raj) / SC (Raj)

Copy of SC-NAG g'e  
Approved draft is placed below

Please

- Copy to: P S. to Chairperson- for favour of information of Chairperson.  
Copy to: PA to Dy Chairperson- for favour of information of Deputy Chairperson.  
Copy to: The Chairman, Visakhapatnam Steamship Agents Association, VSP  
Copy to: President, Visakhapatnam Stevedores Association, VSP  
Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.  
Copy to: All Trade - for information.  
Copy to: All BC1/PPP Operators, for information and necessary action please.  
Copy to: CE/CME- for information please.  
Copy to: All Officers of Traffic Department.

TRAFFIC MANAGER



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT



ALL TRADE

No. ITRA/REV/FENV  
Dt. 06-04-2023

TRADE CIRCULAR NO- 1533

Sub:- Displaying of Name Board at stack yards by the license holders-Reg.

Ref:-

1. This office circular No.1507, No. ITRA/REV/FENV/4664 dt.16-09-2022
2. This office circular No.1533, No. ITRA/REV/FENV/4664 dt.07-11-2022
3. This office circular No. 1566, No. ITRA/REV/FENV/7040 dt. 21-02-2023

\*\*\*\*\*

Please refer to the circulars cited above.

It was noticed during inspections that the stacks at the license plots allotted to the stakeholders for storage/stacking of EXIM cargo are not identifiable with regard to the particulars of licensee, cargo owner name, area allotted etc. .

In this regard, it was earlier directed instances also and circulars were also issued vide 1<sup>st</sup>, 2<sup>nd</sup> and 3<sup>rd</sup> cited above, to display Name boards with location, cargo name, Allotees name for clear identification. However, the same is not being complied for reasons not known.

As such, it is once again requested to arrange for erection of display boards containing details of the plot viz. Handling Agent Name, Mobile No. and cargo at all the plots allotted at the earliest failing which appropriate action will be initiated on the defaulting firms.

Similar action may be taken by all BOT/FPP operators(s) in this regards.

  
TRAFFIC MANAGER

Copy to: P.S. to Chairman- for favour of information of Chairman.  
Copy to: PA to Dy Chairman- for favour of information of Deputy Chairman.  
Copy to: The Chairman, Visakhapatnam Steamship Agents Association. VSP  
Copy to: President, Visakhapatnam Stevedores Association, VSP  
Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.  
Copy to: All Trade - for information.  
Copy to: All BOT/PPP Operators, for information and necessary action please.  
Copy to: CE/CME- for information please.  
Copy to: All Officers of Traffic Department.  
Copy to: EMO - for information.  
Copy to: TASK Force Team, for information & necessary action.  
Copy to: ATM@/TI@/TI@/DI(G)/DI@ for information  
Copy to: Joint Director, R&P, for information and to host the Circular in VPT website.



Fr (no: 6) of 'b'  
fr (4c)  
fr (9)

SOP | WI-02

Enclosed - pg 3

CONTROLLED COP

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-02

WORK INSTRUCTIONS TO SHED SUPERVISOR

1. He is responsible to stack the cargo without creating any congestion to the other party stacks and for free movement of vehicles, men and material a minimum of 3 feet gap should be maintain for each of adjacent stack lots, if the other lot not pertains to the same party.
2. . He should check the fire extinguisher in working condition with the validity of due period.
3. He should observe that the handling workers including workers from associated firms working in the sheds / wharf have to wear PPE such shoes, helmets, nose marks etc.
4. He should observe all safety precautions at the time of stacking and delivery of the cargo in the shed / open area.

Prepared by : Manual Committee

Issue No : 01  
Date : 14.06.2020  
Page : 1 of 1  
Revision : 0  
Date : :

Approved by:  Traffic Manager

VISAKHAPATNAM PORT AUTHORITY  
 TRAFFIC DEPARTMENT  
 SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
 MANAGEMENT SYSTEM

Section-7.5

Title: Operational Control Procedure

Location : SOP

Code : ITRA / SOP / OCP-01

**5.3 The Bulk cargoes which does not permit water sprinkling**

DAP, Urea, MOP, and other fertilizers though the above cargoes are dust generating nature water sprinkling cannot be done. As their physical properties may be changed

- a) Providing save all net at working hatches to prevent falling of cargo in to seawaters.
- b) Collecting of bulk cargo spillage on wharf and dock area by engaging consignees labour as well as pool khallasis.
- c) The AQF concerned shall ensure that the EC Crane / Winch operator, shall operate in such a way that the grab is to be open not more than 1.5 mts high from the ground level/top most layer of the cargo on the wharf as to reduce flying of the dust.
- d) Ensure dumpers carrying the cargo should be covered with tarpaulins in case cargo stacked at consignee premises.

**5.4 HAZARDOUS CARGOES LIKE LIQUID AMMONIA**

a. Discharging of Liquid Ammonia is undertaken by pipeline systems, leakage in this system may cause to damage of life, air, pollution and water pollution.

b. The hazardous cargo handling is explained vide Annexure no: 1

c. Crisis management zoned and wards are established with full equipment of respiratory apparatus.

5.5 To prevent this sort of leakage, NALCO has taken necessary precautions by fixing packing at the joints of the pipeline at which there is generally a probability/scope for leakage.

5.6 Since the Caustic Soda is directly pumped to the NALCO tanks in their site, so the possibility of leakage does not arise while transportation

5.7 DI (G) shall inspect the Dock Area Canteen once in 15 days to verify drains for necessary rectification to be done by sanitary.

5.8 DI (G) shall inspect the Dock area to verify the leakages of Oil from oil drums to keep oil trays under oil drums for preventive action for leakage.

5.9 DI (G) shall inspect the Electrical junction boxes in Dock area for effective implementation of operational control.

5.9 DI(G) shall monitor for maintaining harbour water clean and free from pollution as per Marine Department procedure EMAR / POL / OCP-3.

6.0 Documents: NIL

7.0 Records: ITRA / SOP / RAC

8.0 Enclosures Annexure -1

Prepared by : Manual Committee

Issue No : 01  
 Date : 14.06.2020  
 Page : 1 of 1  
 Revision : 0  
 Date :

Approved by: Traffic Manager

VILAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

Code : ITRA/SOP/WI-5

WORK INSTRUCTIONS TO AQF FOR DISCHARGING OF SULPHUR.

1. To ensure that no hot works / naked light should be allowed on board and on shore.
2. To ensure regular water sprinkling by tankers on heaps on wharf surrounding areas and approach roads.
3. To ensure vehicle movement should be restricted other than the particulars cargo.
4. To ensure that PPE gear should be supplied to all handling workers and associated personnel.
5. To ensure no oil leakages on the wharf from the equipment and dumpers.
6. To ensure not to load the cargo over and above the body level of the dumpers.
7. To ensure that dumper carrying cargo should be properly covered with tarpaulin.
8. To ensure that cargo save-all-nets should be provided at working hatches.
9. To ensure that load grab should be released 3' above the ground level to the possible extent
10. To ensure not to allow bunkering or pumping of oil.
11. To ensure that fire tenders should be kept stand by on the wharf.
12. To ensure that no leakage of cargo from the dumpers.
13. To ensure that no cargo should be accumulated on EC cable joints and EC track should be free from infringement of cargo.
14. Collect Material Safety Data Sheet Duly Signed By Master Of Vessel

Prepared by : Manual Committee

Issue No : 01  
 Date : 14.06.2020  
 Page : 1 of 1  
 Revision : 0  
 Date :

Approved by: Traffic Manager

(Signature)

Encl. - PG (5)

For SMO: bdy b Railway no. - 2

**EAST COAST RAILWAY**

Office of the  
Sr. Divisional Commercial Manager  
Waltair, Dt. 22<sup>nd</sup> Dec 2022

No. WCJ/O/GS/Pollution/Policy/22

To  
Chief General Manager, CONCOR  
Executive Director, NMDC-BCHL & KRDL  
Executive Director-NMAG  
Chief General Manager-RINL [VSPS]

**Traffic Manager Vizag Port for information to all the agls/loading parties inside port**

General Manager (Rly Optns), Gangavaram Port  
CGS KRDL/NMVK, BCHL, JDB, KKG, NLDD, PSPG  
RGDA, VIL, CHE, CPP, VZM, KPL, VNCW, VSPS, MCPV  
SMR, KRDL, BCHL, BDX, JDB, JYP, KMEZ, NMAG, DMNJ  
RGDA, VIL, CHE, KBM, CPP, VZM, KPL, VSPS, MCPV.

**Sub:** Covering of wagons with tarpaulin during movement of trains loaded with loose/bulk commodities (coal, Coke, Iron Ore etc-Packing condition P/2(a)).

**Ref:** i. Dy.CCM(FS) E.Co.Rly-BBS Lr. No. CCM/FS/Misc/Pl.II(Part)/550 dt. 11.06.2021.  
ii. Railway Board Lr. No. TCR/1057/2018/02 dt. 30.09.2019.  
iii. This office letter of even number dated 23<sup>rd</sup> June 2021.

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2. Complaints are being received regarding the movement of trains loaded with (Coal, Coke, Iron Ore etc-Packing condition P/2(a)) without tarpaulins or not being properly covered with tarpaulins and tarpaulins are getting loose during run and sometimes causing entangle with OHE & wheels causing unsafe conditions.
3. In order to avoid causing of pollution, due precaution should be taken while transporting/handling pollution intensive commodities.
4. Tarpaulins sheets for covering the open and flat wagons should be provided by the Consignor at their own cost.
5. Tarpaulin sheets should be securely tied before transportation to comply the directives of State Pollution Control Board norms.
6. All the loading parties may be advised to cover open wagons carrying Coal & other pollution intensive commodities by using good quality material for such covering and they are properly tied and secured so that the same do not fly loose during running of the trains to cause disruption of Rail operations.
7. An undertaking to be taken from the Consignor/Consignee/Handling agent that the cost of damages and disruption to Rail operations due to improper securing of tarpaulin shall be payable by the Consignor/consignee/handling agent.
8. The above instructions to be strictly followed at all the Goods shed/slings.

(Avatapalli Avinash)  
Divl. Comm. Manager  
East Coast Railway-Waltair

Copy to : ChOS(G) for kind information of DRM & ADRM P.  
: Sr.DOM-WAT for information and necessary instructions to all the SMRs for strict compliance of the above instructions.  
: Sr.DSO WAT for information wrt Divisional Safety circular no. 08 dt. 30.11.22

### Vehicles Inspected by Task Force Team



**Vehicle Fitness and Pollution Certificates are displayed in Front of the Vehicle**

Copy for port &amp; NO. 64

Ramesh P-10

	విశాఖపట్టణం పోర్ట్ ప్రాధికారణ యాతాగమన విభాగం అంబేద్కర్ భవన్, పోర్ట్ ఏరియా, విశాఖపట్టణం - 530035 (ఆంధ్రప్రదేశ్)	VISAKHAPATNAM AUTHORITY TRAFFIC DEPARTMENT Ambedkar Bhavan, Port Area, Visakhapatnam - 530035 (A.P)	PORT  SAGARMALA

ITRA/SOC/FMISC  
Dt. 05.06.2023The Commandant / CISE

Sir,

Sub: -- Display of fitness certificate and Pollution Certificate of the vehicles / Dumpers / Lorries on the front glass before enter in to the Dock Area Reg.

In context to the aforesaid subject it is to inform that during the External ISO Audit held recently, objections were raised regarding the fitness level and pollution compliance level of the vehicles (Trucks, Dumpers & Trailers) engaged for movement of cargo from inside to outside customs barrier and vice-versa. Further it was observed by the Auditors that there was no physical verification of the documents confirming the physical fitness and the pollution compliance standard of such vehicles at the RFID enable Entry & Exit Gates.

In view of the observations and recommendations made by the External ISO Audit officials, the trade has been informed to paste and display a copy of the vehicle fitness certificate and pollution compliance certificate at the corner of the glass pane of the vehicle plying in and out of the docks for carrying out movement of cargo.

Hence in view of the above it is requested to kindly pass on suitable instructions to the concerned staff posted at the RFID enable Entry and Exit gate located at the various locations so as to ensure that the valid vehicle fitness certificate and pollution compliance certificate copy is pasted on the corner of the glass pane of the vehicle engaged for the aforementioned purpose. Further vehicles not complying with the aforementioned direction should be refrained from entry and plying inside the dock at the RFID enable Entry and Exit gate.

  
 ✓ TRAFFIC MANAGER

Copy to : PA to Chairman for kind information of Chairman.  
 Copy to : PA to Dy.Chairman for information of Dy.Chairman.  
 Copy to : CME for information please . It is requested to give necessary instruction to the concerned not to issue RFID passes to those Vehicles not having valid fitness certificate/pollution/RC papers  
 Copy to : President, Visakhapatnam Stevedores Association with a request to render cooperation in this respect by the Port Users.

**Command Control System with Body Warn Cameras and Walky Talky**

**Two Stage Truck Tyre Washing Facility Established at PPP Operator**



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
ZONAL OFFICE :: VISAKHAPATNAM**

*D.No.39-33-20/4/1, Madhavadhara Vuda Colony, Visakhapatnam - 530018.*

**Ph: 0891-2719380**

**SHOW CAUSE NOTICE**

**Notice No. 7061/PCB/ZO-VSP/VSP/Tech./2024**

**Date :22.04.2024**

Sub: APPCB – Zonal Office - Visakhapatnam – **M/s. Visakhapatnam Port Authority, Port area, Visakhapatnam**– Improper functioning of CAAQM stations, high Particulate (PM10&PM2.5) concentration in the ambient air at the locations in the vicinity of M/s VPA and causing severe dust nuisance in the surrounding Environment- **SHOWCAUSE NOTICE** - Issued - Reg.

Ref: 1) CTO order No. APPCB/VSP/VSP/45/CFO/HO/1933 DATED 13.04.2022 valid up to 31.12.2026.  
2) Inspection and AAQ monitoring of the industry from 06.04.2024 to 12.04.2024.

\*\*\*

**WHEREAS** you are operating an industry in the name & Style of **M/s. Visakhapatnam Port Authority, Port area, Visakhapatnam.**

**WHEREAS** the Board vide ref. 1<sup>st</sup> cited, issued consent and authorization order to your industry to handle cargo of 46.55 Million MT/Anum including 1,00,000 TEU of containers, in inner harbor (EQ 1 to EQ7 berths, WQ1 to WQ 8 berths, OR1&OR2 and Fertilizer berth) and outer harbor (OSTT, NOM, LPG Berth and MPB) duly stipulating necessary conditions and standards, which is valid upto 31.12.2026.

**WHEREAS** the Board officials inspected your industry and conducted ambient air quality monitoring for the period from 06.04.2024 to 12.04.2024 at the following locations by installing manual ambient air quality stations.

1. Near GCB area
2. Near GVMC Municipal stadium
3. Near R&D Yard

The Board has also carried out ambient air quality monitoring at GCB area (from 06.04.2024 to 08.04.2024) and Municipal stadium (from 08.04.2024 to 10.04.2024) by installing mobile continuous ambient air quality station.

Whereas the ambient air quality results of PM 10 and PM2.5 for the monitoring conducted by the Board and Port CAAQMS are as follows:

Date of monitoring	Location	PM10 (µg/m3)			PM2.5(µg/m3)		
		APPCB (manual)	Port CAAQMS	APPCB mobile CAAQMS	APPCB (manual)	Port CAAQMS	APPCB Mobile CAAQMS
06.04.2024 to 07.04.2024	Near GCB area (Near port CAAQMS-1)	172	86.9	163	40	49.5	35
07.04.2024 to 08.04.2024		114	87.8	128	32	45.9	37
08.04.2024 to 09.04.2024		122	85.0	--	47	46.0	--
09.04.2024 to 10.04.2024		152	84.8	--	71	46.1	--
10.04.2024 to 11.04.2024		194	85.6	--	97	47.0	--
11.04.2024 to 12.04.2024		145	89.1	--	36	51.6	--

06.04.2024 to 07.04.2024	Near GVMC municipal stadium (Near port CAAQMS-2)	181	87.4	--	62	54.0	--
07.04.2024 to 08.04.2024		196	84.3	--	68	52.0	--
08.04.2024 to 09.04.2024		185	80.4	212	47	49.8	59
09.04.2024 to 10.04.2024		220	86.1	266	54	53.2	71
10.04.2024 to 11.04.2024		193	83.4	--	97	51.6	--
11.04.2024 to 12.04.2024		210	84.8	--	80	52.4	--
06.04.2024 to 07.04.2024	Near R&D yard (Near port CAAQMS-3)	73	85.5	--	28	49.8	--
07.04.2024 to 08.04.2024		93	87.0	--	32	50.8	--
08.04.2024 to 09.04.2024		97	85.7	--	35	49.9	--
09.04.2024 to 10.04.2024		152	86.9	--	48	50.0	--
10.04.2024 to 11.04.2024		107	81.5	--	41	47.4	--
11.04.2024 to 12.04.2024		139	77.8	--	45	45.4	--

**WHEREAS** from the above results, it was noticed that the PM 10 concentrations at all the locations on all the days of monitoring except at R&D Yard (from 06<sup>th</sup> to 09<sup>th</sup> April 2024), have far exceeded the NAAQ standard of 24hrs average i.e., 100 µg/m<sup>3</sup>. The PM 2.5 values have also exceeded the NAAQM standard of 24hrs average i.e., 60 µg/m<sup>3</sup>.

**WHEREAS** M/s Visakhapatnam Port Authority have installed 3 Continuous ambient air quality stations (CAAQMS) at 3 locations namely i) Near GCB area, ii) Near GVMC Municipal stadium and iii) Near R&D Yard. During the inspection the Board officials noticed that the online values generated are not uploaded to the Board's website and even the auto data logging facility is not available at the CAAQM stations. The data generated is being noted manually by the operators.

**WHEREAS** on observation of the data generated by the M/s Visakhapatnam Port Authority CAAQM stations it was noticed that the concentrations of PM10 and PM 2.5 are not representing the actual air quality of the area and the concentrations are far below the actual data generated by the Board during the monitoring period (06.04.2024 to 12.04.2024).

**WHEREAS** the following lapses were observed at the CAAQM stations of M/s VPA

- a) The data generated is not being uploaded to APPCB & CPCB websites
- b) No auto data logging facility available.
- c) The validity of standard calibration gas cylinder of SO<sub>2</sub>, NO<sub>2</sub> and NH<sub>3</sub> has expired.
- d) Low concentration values of SO<sub>2</sub>, NO<sub>2</sub> and NH<sub>3</sub> are being displayed in the analyzers and functioning/calibration of the respective analyzers is suspectable.
- e) The PM<sub>10</sub> and PM<sub>2.5</sub> results are not matching with the APPCB monitored values and there is a huge difference between both the monitored results at the same locations.

Hence you are hereby directed to show cause why the Board shall not initiate legal action against your industry for improper functioning of CAAQM stations, high Particulates (PM<sub>10</sub>&PM<sub>2.5</sub>) concentration in the ambient air at the locations in the vicinity of M/s VPA and causing severe dust nuisance in the surrounding Environment.

Your reply and action taken report on the lapses noticed should reach this office within 7 days, failing which the Board shall initiate action under the powers vested with the Board under section 31(A) of the Air (*Prevention and Control of Pollution*) Amendment Act, 1987 without further notice in the interest of Public Health and Environment Protection.



**JOINT CHIEF ENVIRONMENTAL ENGINEER**

To

M/s. Visakhapatnam Port Authority  
Port Area, Visakhapatnam.



Lr. No. AGPL/ENV/APPCB/TF/2024/013

Date:04.04.2024

To

**The Member Secretary,**  
Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan, APIIC Colony Road,  
Gurunanak Colony, Autonagar,  
Vijayawada – 520 007.

Dear Sir,

**Sub:** AGPL – Directions of APPCB External Advisory Committee (Task Force) – Quarterly Compliance Report for the period from 1<sup>st</sup> January 2024 to 31<sup>st</sup> March 2024 – Submitted – Reg.

**Ref:** 1. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2016, valid up to 31.12.2020.  
2. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020, dated 10.09.2020, valid up to 31.12.2025.  
3. APPCB EAC (TF) Directions Order No. 755/ APPCB/ HO/ ECS/ OA571/ VSP/2023, dated 27.04.2023.  
4. AGPL 1<sup>st</sup> Quarter (April to June 2023) Compliance submission letter No. Lr. No. AGPL/ENV/APPCB/TF/2023/032, dated 10.07.2023  
5. AGPL 2<sup>nd</sup> Quarter (July to September 2023) Compliance submission letter No. Lr. No. AGPL/ENV/APPCB/TF/2023/043, dated 05.10.2023  
6. AGPL 3<sup>rd</sup> Quarter (October to December 2023) Compliance submission letter No. Lr. No. AGPL/ENV/APPCB/TF/2024/001, dated 02.01.2024

Adani Gangavaram Port Limited (AGPL), earlier known as Gangavaram Port Limited (GPL) is operating with 9 berths with variety of Cargos of bulk and break bulk. AGPL was obtained CFO & HWA of the APPCB vide reference 1 & 2<sup>nd</sup> cited for handling capacity of 40.95 MMTA.

Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air & water pollution problems due to improper transportation of materials by M/s. Visakhapatnam Port Trust and M/s. Gangavaram Port Limited.

Accordingly, the Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and issued order on 07.09.2022 and constituted a joint committee to verify the factual position. The Joint committee submitted the final report dated.13.12.2022 with certain recommendations to be complied with.

**Adani Gangavaram Port Limited**  
(Formerly "Adani Gangavaram Port Private Limited")  
Gangavaram Post, Pedagantyada,  
Visakhapatnam, Andhra Pradesh, India - 530 044  
CIN : U61100GJ2021PLC124091

Tel + 91-891-2701177, 2889999  
Fax +91-891-2703377  
www.adaniports.com



Registered Office : Adani Corporate House, Shanthigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat, India

Further, the External Advisory Committee (Task Force) of APPCB reviewed the recommendations of the Joint Committee in its meeting held on 14.03.2023 and issued certain directions vide reference 3<sup>rd</sup> cited to AGPL to comply with and also directed to submit the compliance status on the EAC directions on quarterly basis until 100% compliances are achieved.

As per the directions of the External Advisory Committee (Task Force) of APPCB, AGPL has submitted the quarterly compliance status on the directions & the details are as below:

- i. 1<sup>st</sup> quarter from April 2023 to June 2023 was submitted vide reference 4<sup>th</sup> cited i.e., on 10<sup>th</sup> July 2023.
- ii. 2<sup>nd</sup> quarter from July 2023 to September 2023 was submitted vide reference 5<sup>th</sup> cited i.e., on 5<sup>th</sup> October 2023.
- iii. 3<sup>rd</sup> quarter from October 2023 to December 2023 was submitted vide reference 6<sup>th</sup> cited i.e., on 2<sup>nd</sup> January 2024 (through E.mail)

Now, submitting herewith the compliance status on the directions for the 4<sup>th</sup> quarter from 1<sup>st</sup> January to 31<sup>st</sup> March 2024 for kind consideration and humbly request your good self to withdraw the Task Force Directions as we have achieved 100% compliance of the Directions.

We, further, assure that AGPL is committed for best environment management and will continue to takes up all measures to prevent the dust pollution to ensure the pollution parameters are within the permissible limits stipulated by APPCB

Thanking you,

For, **Adani Gangavaram Port Limited**



**Dr. D. Jyothi**  
(Vice President – Environment)

**Enclosures: as above**

**Copy to:**

1. The Joint Chief Environmental Engineer, APPCB, Legal Cell, Board Office, Visakhapatnam.
2. The Joint Chief Environmental Engineer, APPCB, Zonal Office, Visakhapatnam.
3. The Environmental Engineer, APPCB, Regional Office, Visakhapatnam.

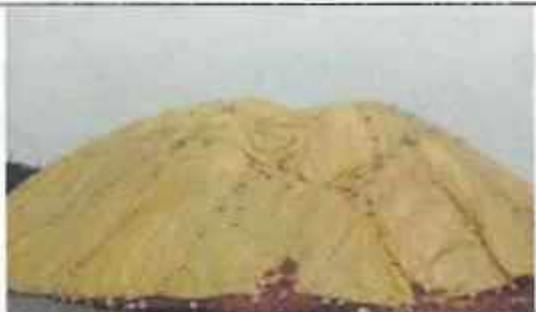
**Compliance on the directions stipulated in the Task Force Directions Order issued vide Order No.755/APPCB/HO/ECS/OA571/VSP/2023, dated 27.04.2023**

Direction number	Taskforce Conditions & Compliance
1.	The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where MDSS system is available and shall maintain stack height of 10 meters at manual stack yards.
	<p><b>Being Complied.</b></p> <p>AGPL is ensuring that the stacks are not exceeding the permitted height of 12 mts height where MDSS system available and maintaining stack height of 10 meters at manual stack yards as per the CTO Amendment Order No. APPCB/VSP/VSP/113/CFO/HO/2016, dated 16.09.2016. <b>(Copy attached as Annexure - A1</b></p>
2.	The Gangavaram Port Limited (GPL) shall maintain fully mechanized handling equipment for loading and unloading operations for dusty cargo to the maximum extent possible.
	<p><b>Being Complied.</b></p> <p>AGPL adopted and implementing the following measures for loading and unloading operations of dusty cargo to control the dust emissions at Berths &amp; all operation areas:</p> <ul style="list-style-type: none"> <li>▪ Established mechanical conveyor system for handling coal &amp; Iron ore to prevent the spillage of cargo and provided closed hoods for the conveyor system to curb fugitive emissions of coal/iron ore particles into the air.</li> <li>▪ Stacker cum re-claimers are being used for loading and unloading the coal. The railway wagons are being loaded mechanically.</li> <li>▪ Fully mechanized coal handling system with gantry grab type ship loaders/unloaders of required capacity were installed.</li> <li>▪ Provided hooded conveyor belt for cargo transferring directly from ship to the designated stack yard by means of closed hoppers and transfer towers.</li> <li>▪ Established closed warehouses for storage of weather sensitive cargoes</li> <li>▪ The loading and discharge points of the conveyor carrying material is covered with exhaust hoods to prevent the formation of dust clouds.</li> <li>▪ All the conveyor galleries are covered to ensure zero dust emission during cargo transfer.</li> <li>▪ Provided water sprinkling system at transfer towers to arrest the dust spreading into the atmosphere.</li> <li>▪ Ensuring proper tarpaulin coverage on the cargo stakes.</li> <li>▪ Erected wind breaking walls towards habitation supported with thick greenbelt.</li> </ul>



		
<p>Mechanized Loader &amp; unloaders</p>		
		
<p>Closed conveyor system</p>		
		
	<p>Mechanized Loader &amp; unloader</p>	<p>Silo</p>
		
	<p>Mechanized Transfer Towers</p>	<p>Mechanized wagon loading</p>

*D. J. J. J.*

		
	<p>Staker cum Reclaimer supported with water sprinkling system</p>	<p>Transfer towers supported with water sprinkling system</p>
		
	<p>Closed cargo sheds</p>	<p>Wagon tippler</p>
		
		
	<p>Tarpaulin covered cargo heaps</p>	

D. D. J. J.

		
	<p>Wind breaking wall towards HB Colony</p>	<p>Wind breaking wall towards Gangavaram (V)</p>
		
	<p>Green belt all along the 4 Lane road &amp; Project road of 5 Km</p>	
		
		

*D. Jyothsna*

	
	
3.	<p>GPL shall ensure continuous compliance of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT.</p>
a.	<p>The Port shall maintain the 16 no's of already established semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.</p>
<b>Compliance</b>	<p><b>Being Complied.</b></p> <p>AGPL established 19 No. of semi mechanized truck tarpaulin covering stations at various locations within the Port to facilitate and ensure all the outgoing cargos by Trucks are covered with tarpaulin.</p> <div style="display: flex; justify-content: space-around;">   </div> <p>AGPL established a semi-mechanized closed facility for truck tarpaulin covering within the Port.</p>

*D. D. Jyoti*

		
<p>b.</p>	<p>The Port shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.</p>	
<p><b>Compliance</b></p>	<p><b>Being Complied.</b></p> <p>AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope until the truck reaches the final destination without any transit spillages.</p>	
		
<p>c.</p>	<p>The Port shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.</p>	
<p><b>Compliance</b></p>	<p><b>Being Complied:</b></p> <p>AGPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied until the truck reaches the destination without any transit spillages.</p>  	

*D. Jyoti*

	
d.	<p>The Port shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance &amp; exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection, as being monitored through integrated security control room by GPL.</p>
<b>Compliance</b>	<p><b>Being complied.</b></p> <p>AGPL operating an Integrated Security Control Room (ISCR) for close observation of all incoming &amp; outgoing trucks phase wise viz., Loading, weighing of loaded trucks, tarpaulin coverage, washing of trucks at tyre washing facility, final weighing, and entrance &amp; exit gate of the port and maintain one month record data.</p> 
e.	<p>The Port shall maintain coal stocking heights as per the APPCB consent conditions.</p>
<b>Compliance</b>	<p><b>Being Complied.</b></p> <p>AGPL is ensuring that the stacks are not exceeding the permitted height of 12 mts height where MDSS system available and maintaining stack height of 10 meters at manual stack yards as per the CTO Amendment Order No. APPCB/VSP/VSP/113/CFO/HO/2016, dated 16.09.2016.</p>

*D. Jyoti*

		
	<ul style="list-style-type: none"> <li>▪ Operating Mechanical dust suppression system comprises of 176 canons supported by electrical motors and operated by PLCs for cover water fog all over cargo stacks and other areas.</li> <li>▪ Water is sprayed from various points by water cannons at pressure of about 6-10kg/cm<sup>2</sup> to form a mist over the cargo stacks &amp; other places and the mist attracts the dust to settle it down without spreading along the wind.</li> </ul>	
		
<p>Cargo heaps are wetted with Canon mounted DSS Tankers</p>		
		

*D. Jyoti*

f.	The Port shall maintain Standard Operating Procedure for transportation of Cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
<b>Compliance</b>	<b>Being Complied</b> AGPL is maintaining Standard Operating Procedure for transportation of cargoes through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit. <b>SOP Copy attached as Annexure – A2</b>
g.	The Port shall ensure vehicles fitness certificate issued by the competent Authority for incoming trucks and outgoing (loaded) trucks.
<b>Compliance</b>	<b>Being Complied.</b>  AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/permits and meeting the fitness standards. <b>SOP copy is attached as Annexure-A3</b>
h.	The Port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.
<b>Compliance</b>	<b>Being complied.</b>  AGPL is following a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/permits and meeting the fitness standards.  AGPL ensuring that valid vehicle fitness certificate issued by RTO and pollution certificates in front of the vehicle is displayed. It will be made compulsories for all vehicles to display the stickers and the same will be monitored regularly.
i.	The Port to extend necessary support to the Traffic Department to exhibit no parking zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.
<b>Compliance</b>	This condition is related to the Traffic Department to exhibit No Parking Zones along both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction. In this regard, the Inspector of Police, Harbour Traffic Circle, Visakhapatnam addressed a letter to the Addl. Dy. Commissioner of Police (Traffic) regarding providing "No Parking Zone" Boards. Copy of <b>Letter action taken by Traffic department is attached as Annexure – A4.</b>
j.	The Port shall continue to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargoes at stacking yards, spillage of materials, overloading of Trucks etc.,
<b>Compliance</b>	<b>Being complied.</b>  AGPL constituted a dedicated taskforce team comprising with Safety, Security & Environment Departments to verify the dusty cargo vehicle movement & to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks etc. The TF team is strictly ensuring that there should be proper Tarpaulin covering and to avoid spillage of material due to overload of trucks. <b>Circular copy attached as Annexure-A4.</b>
k.	The Port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.



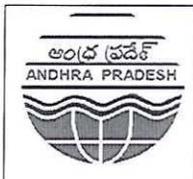
<p><b>Compliance</b></p>	<p><b>Being complied.</b></p> <p>AGPL is operating a PLC based Mechanical Dust Suppression System comprising 176 No. of cannons for wetting the stacks in the stack yards.</p> <p>Deploying 20 No. of tankers dust suppression and ensuring continuous wetting of internal roads.</p>  <p>AGPL is maintaining/cleaning the storm water drain periodically by removing the settled sludge to avoid contamination in surrounding water bodies.</p> 
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*D. D. D. D.*

I.	The Port shall upgrade existing truck tyre washing system to two stage automatic truck-tyre washing system to control dust emissions, within six months as committed
<b>Compliance</b>	<p><b>Being complied.</b></p> <p>Presently, AGPL is operating an automatic sensor-based truck tyre washing facility on 24/7 basis.</p> <div style="display: flex; justify-content: space-around;">  </div> <p style="text-align: center;"><b>Existing Truck tyre washing facility</b></p> <p>Complying with the observations of the Joint Committee of Hon'ble NGT in OA No.571/2022, AGPL has established another automatic sensor based truck tyre washing facility without disturbing the existing one so as to ensure two stage truck tyre washing.</p> <p>The new truck tyre washing facility has been put in to operation on 24/7 basis.</p>
	<div style="display: flex;">   </div> <p style="text-align: center;"><b>New automatic sensor based truck tyre washing facility</b></p>
m.	The Port shall submit quarterly status report on the above directions until 100% compliances are achieved.
<b>Compliance</b>	<p>Compliance status for the 1<sup>st</sup> Quarter (April 2023 to June – 2023) submitted through e.mail and hard copy submitted at APPCB, Zonal &amp; Regional Offices at Visakhapatnam on 10<sup>th</sup> July 2023 vide Lr. No. AGPL/ENV/ APPCB/ TF/2023/032. <b>Copy of the acknowledgement attached as Annexure – 5.</b></p>

*D. Byalle*





**66**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
 Paryavaran Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018.  
 Phones: 23887500, Fax No: 23815631.  
 Website :www.appcb.ap.nic.in

**BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE**

**Consent Amendment Order No : APPCB/VSP/VSP/113/CFO/HO/2016 -**

**Date: 09.09.2015**

<b>Sub:-</b>	APPCB - UH-IV - CFO - M/s.Gangavaram Port Ltd., Gangavaram Village, Pedagantyada (Mandal), Visakhapatnam District - <u>Amendment to CFO &amp; HWA Order</u> - Issued - Reg.
<b>Ref:-</b>	1. Combined Consent Order No: APPCB/VSP/VSP/113/CFO/HO/2015 Dated: 13.01.2016, valid upto 31.12.2020. 2. Industry's representation dated 15.07.2016. 3. U.O. Note No.754/ APPCB/HO/TF/UH-II/2016 dt.18.08.2016. 4. CFO Committee meeting held on 27.08.2016.

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The Board in the reference 1<sup>st</sup> cited, has issued combined CFO & HWA order to M/s.Gangavaram Port Ltd., Gangavaram Village, Pedagantyada (Mandal), Visakhapatnam District with certain conditions with validity up to 31.12.2020. The Condition No. 6 of Schedule - B of "Air Pollution" of CFO order 1<sup>st</sup> cited is as follows:

"The Gangavaram Port Limited (GPL) shall not stock the materials more than 10 mts height where MDSS system available and shall restrict to 6 mts for other stocking heights where tanker water spraying system is maintained in the stock yards."

The industry vide reference 2<sup>nd</sup> cited, requested the Board to enhance the stack height up to 12 mts so as to utilize the cargo handling equipment to its designed performance levels.

The issue was placed in the CFO Committee meeting held on 27.08.2016. The Board after careful examination hereby amends the condition No. 6 of Schedule - B of "Air Pollution" of CFO Order dated 13.01.2016 and the condition No. 6 of Schedule - B of "Air Pollution" shall be read as follows:

**Amendment:**

"The Gangavaram Port Limited (GPL) shall not stock the materials more than 12 mts height where the MDSS system is available and shall maintain stack height of 10 meters at manual stack yards".

All other conditions of Schedules - A, B & C of combined CFO & HWA order dated 13.01.2016 shall remain the same.

Sd/-  
MEMBER SECRETARY

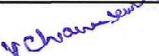
To  
M/s.Gangavaram Port Ltd.,  
Gangavaram Village, Pedagantyada (Mandal),  
Visakhapatnam District - 530 044.

Copy to:

1. The JCEE, Zonal Office : Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office : Visakhapatnam for information and necessary action.

// T.C.F.B.O. //

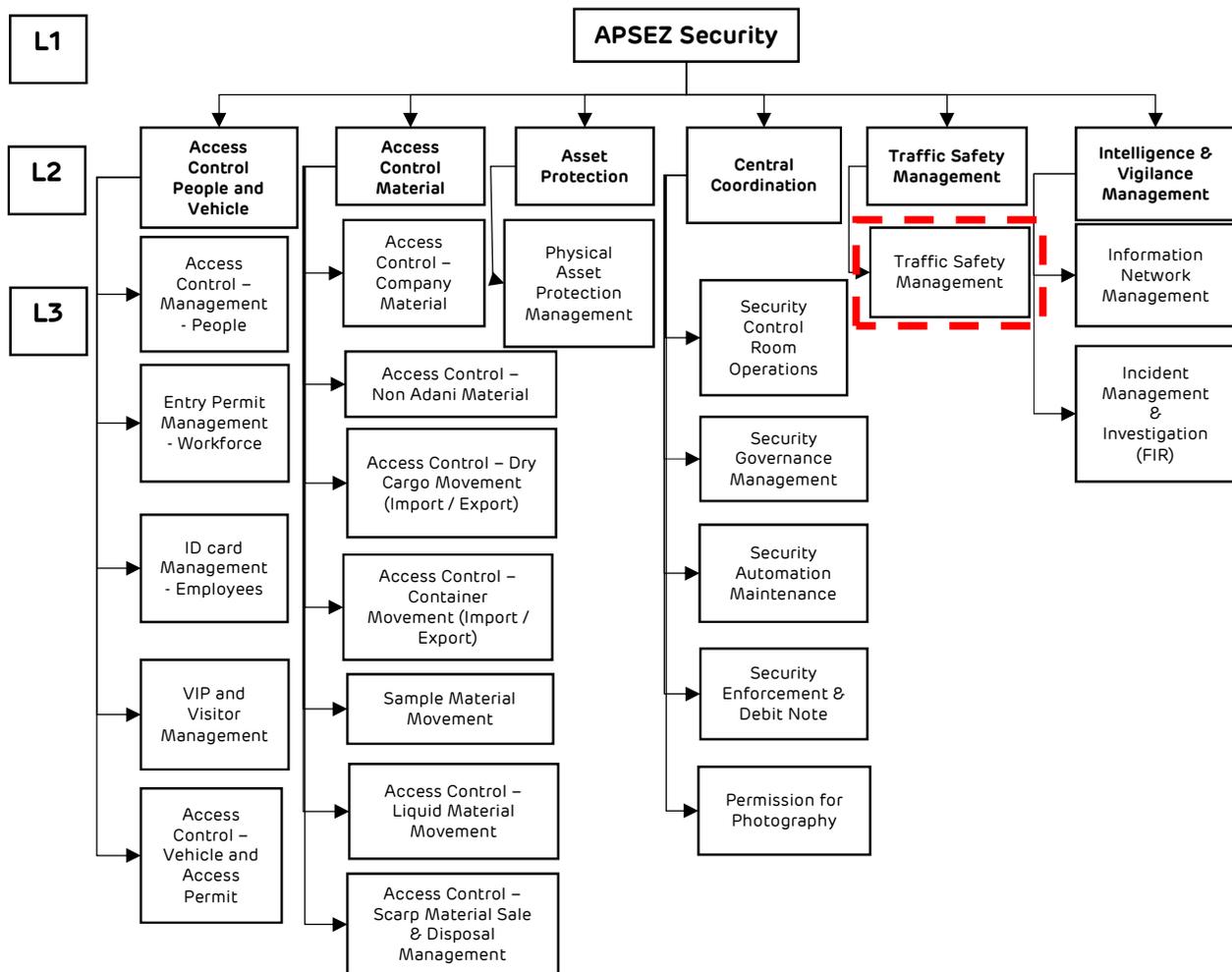
K. Rao 16/9/16  
Joint Chief Environmental Engineer  
Unit Head-IV.

ADANI GANGA <sup>67</sup> RAM PORT LTD		
WI No: DC/OPS/WI/32	WI Title: Truck Tarpaulin Covering by TC Station	
Department: DRY CARGO	SOP Name & No. :	
HIRAC No: DC/HIRAC/032	JSA No: DC/JSA/032	
Page 01 of 01		
1.0 PURPOSE: Covering of tarpaulin on trucks		
2.0 SCOPE: Truck Tarpaulin Covering by TC Station		
Cargo affected by: Rain, moisture, poor handling		
3.0 RESPONSIBILITY:		
A. Primary Responsibility – Commodity Manager - Dry Cargo Operations		
B. Secondary Responsibility – Dry Cargo In charge / Contractor Supervisor		
4.0	<b>Associate Hazards:</b>	<b>Each and every applicable safety standard should be followed</b>
	<ul style="list-style-type: none"> <li># Incident causes due to lack of knowledge about the job.</li> <li># Injury due to non-use of proper and adequate safety appliances.</li> <li># Incident due to lack of awareness of emergency of working area/ Dept.</li> <li># Stumbling hazards due to material lying at walk way/track line.</li> <li># Tripping hazard at track line points</li> <li># Collision of wagon with people crossing the track line.</li> <li># Derailment.</li> <li># Falling of person.</li> <li># Accident of attendants working</li> </ul>	<ul style="list-style-type: none"> <li># Safety induction on specific job to be given to all the concerned employees on site, regarding the hazards and their precautions to be taken at the work place which may occur during the execution of job.</li> <li># Job is to be executed only by trained employees. Work shall be carried after obtaining necessary permission</li> <li># Use of proper personal protective equipments (safety shoes, safety goggles, safety helmet, hand gloves, Nose mask &amp; safety jacket) as per the standards &amp; fall protection system should be in place.</li> <li># Prior to start of work, safety talks to be conducted at site every day &amp; shift.</li> <li># Brief description regarding hazards/safety measure will be given to all workmen, every day before starting the job.</li> <li># No dual activities at any time.</li> <li># Follow of proper communication system.</li> </ul>
5.0 INSTRUCTION :		
Sr. No.	Work Instruction	Responsibility
1	<b>Before commencement of job</b>	
1.01	Personnel with valid passes and safety induction training should only involved in the said work	Contractor Supervisor
1.02	Information must be passed to contractor supervisor for truck covering for arranging labour	Shift In Charge
1.03	Hazards like working at heights, risks involved and escape plans should be discussed in safety TBT (Tool Box talk) and all the labors must be in their necessary PPE's. No persons should stand near operations area.	Shift In Charge / Supervisor (Yard)
1.04	Covering team should be ready for covering after getting clearance from operation shift incharge	operation supervisor/ Contractor Supervisor/ Safety Steward
1.05	Ensure cleanliness of work area before starting the job.	Yard Shift In Charge
1.06	Work area layout should be appropriate to work safely. Physical condition of the workplace must be satisfactory.	Yard Shift In Charge
1.07	Ensure adequate lighting to be ensured if working at night.	Yard Shift In Charge
1.08	Ensure that all concerned personnel wearing the appropriate PPEs as per PPE matrix	Yard Shift In Charge
2	<b>During the Job</b>	Yard Shift In Charge
2.01	Manpower should ascend the Tarpaulin covering station through ladder after wearing safety harness belt and the same to be connected with fall arrestor provided with covering station.	Yard Shift In Charge
2.02	Manpower should get down using the ladder supported with covering station and climb on the vehicle and after covering the Tarpaulin they will getdown safely through the TC station.	Yard Shift In Charge
3	<b>After Execution of the Job</b>	
3	After completion of covering, inform Supervisor regarding the completion	Shift In Charge
4	<b>Other Requirement</b>	
4.01	No workers is allowed to work more than 12 hours	Yard Shift In Charge
4.02	Dignity of workers must be taken care at work place.	
4.03	All the emergency equipment in place or near by the place like first aid provision, rescue kit/device ,portable fire extinguisher etc.	
4.04	All incident must be reported immediately.	
4.05	In case of any injury, it should be immediately informed to the trained first aider or paramedic or ambulance.	
<b>Team Involved for Making:</b>		<b>Signature</b>
Port Representative		
Worker's representative		
Prepared By:		
Reviewed By :		
Approved By :		

<b>Security</b>	 Title : Traffic Safety Management	Doc. No. : SEC/PROC/14 Rev. No. : 04 Rev. Date : 01/08/2021 Page No. : 1 of 4
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- 1.0 Purpose :** The purpose of this document is to present the Security operations involved in Traffic Safety management.
- 2.0 Scope :** The scope of the SOP covers process of regulating traffic movement, implementing traffic safety measures through engineering/road layout and traffic safety education and awareness drive/initiatives.
- 3.0 Reference :**
- 1) Group Security Procedure Manual
  - 2) Security Operating Procedure Manual – APSEZ (3.14)
  - 3) ISO 9001: 2015
  - 4) ISO 14001: 2015
  - 5) ISO 45001:2018
- 4.0 Responsibility :**
- 1) The overall responsibility and authority for establishing, maintaining and updating this process lies with Vertical Security Head.
  - 2) The overall responsibility for implementing this process lies with Head security or the officer designated by him.

**5.0 Process Map :**



<b>Security</b>	 <b>adani</b> Ports and Logistics Title : Traffic Safety Management	Doc. No. : SEC/PROC/14 Rev. No. : 04 Rev. Date : 01/08/2021 Page No. : 2 of 4
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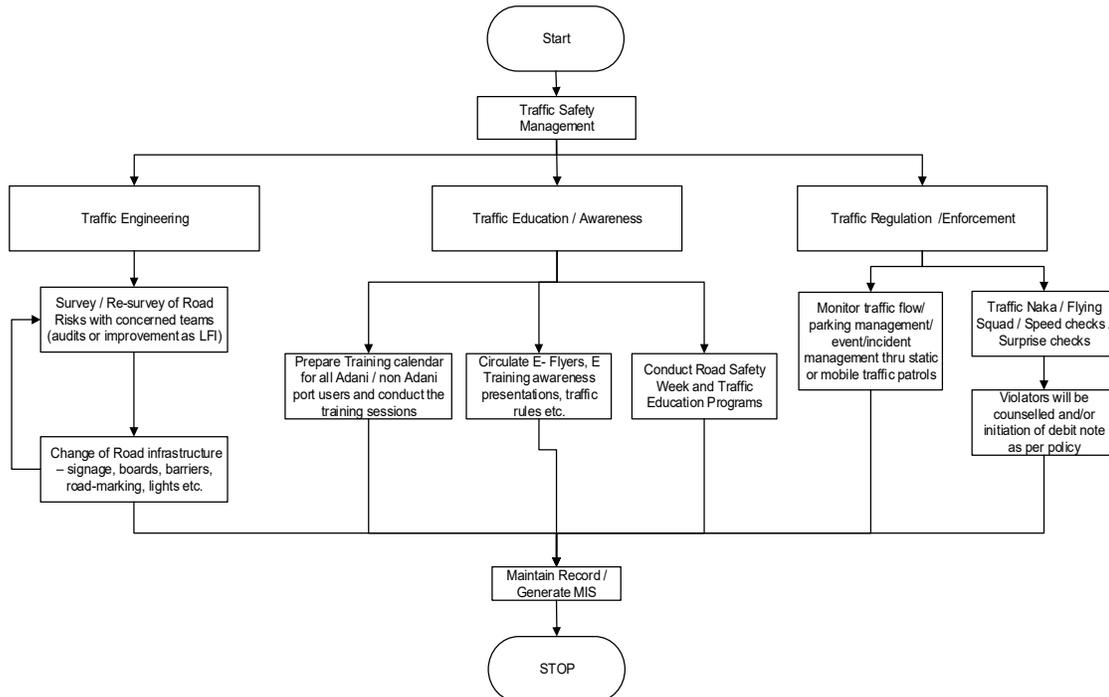
## 6.0 SIPOC Framework :

**Supplier :** Transporter / Vendors / Port & non Port vehicle movement  
**Input :** Vehicular Movement  
**Process:** Traffic Safety Management (Screening, Validation and logging)  
**Output :** Entry/Exit grant, Entry deny and movement record  
**Customer :** Transporter / Vendors / Port & non Port vehicle movement

**7.0 Key Performance Indicator :**

- 1) Traffic incidents Count
- 2) Ensuring uninterrupted Traffic movement

## 8.0 Process Flow Diagram:



<b>Security</b>	 <b>adani</b> Ports and Logistics	<b>Doc. No. : SEC/PROC/14</b> <b>Rev. No. : 04</b> <b>Rev. Date : 01/08/2021</b> <b>Page No. : 3 of 4</b>
Title : Traffic Safety Management		

**9.0 Procedure / Activity / work element / Task :**

Sr. No.	Activity	Document Reference	Responsibility
9.1	Traffic team will ensure road engineering through regular audits and surveys. Audits will be carried out by forming teams from site management, safety and concerned area owner.	Traffic Team Standing Orders	Traffic Safety In-charge
9.2	In case of traffic incident, based on investigation and extraction of LFI, traffic infrastructural improvements will be captured in the PIR.	PIR	Traffic Safety In-charge
9.3	The outcome of the audits / LFI will be approved by management and site management will ensure the implementation.	PIR	Asset Management Team
9.4	Traffic team will conduct regular traffic training awareness sessions as per training calendar. Traffic team will also circulate pamphlets, display banners from time to time. Traffic team will coordinate conduct of traffic safety week with various activities (like organising safety quiz, organising marathon etc.) for increasing traffic safety awareness.	Training Calendar	Traffic Safety In-charge
9.5	Traffic team, based on traffic heat-map survey, will decide and deploy the static traffic monitoring points during shift hours, or even during non-shift hours if required.	PIR/ SEPS	Traffic Safety In-charge
9.6	In addition to static points, traffic team will remain on patrolling to ensure the smooth traffic movement, check cargo spillage, coverage of loaded trucks with tarpaulin and to respond to incident (as notified from field or from SCR).	Incident Reports / Case Files	Traffic team
9.7	Traffic guards will wear reflective jackets while performing traffic regulation duties and will wear prescribed PPEs.	PIR	Traffic team
9.8	In case of traffic incident, action and response will be as per Annexure 1 of SOP SEC / PROC /-18.	SEC / PROC /- 18.	Traffic Team
9.9	Traffic team take action as per laid down procedure and also will ensure investigation of traffic incident with concern teams, release of report and extraction of LFIs.	SEC / PROC /- 18.	Traffic Safety In-charge.
9.10	Security Traffic team will regulate the traffic movement and respond to emergencies / jams / incident / accident inside Port (as applicable) and on need basis will respond to Outside under mutual aid. All FACs/ MTCs/ Fatal cases will be treated seriously and properly investigated.	Incident Reports / Case Files	Traffic Team

<b>Security</b>	 Title : Traffic Safety Management	Doc. No. : SEC/PROC/14 Rev. No. : 04 Rev. Date : 01/08/2021 Page No. : 4 of 4
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**10.0 Risk & Control :**

- 10.1. Operational & Business Risk – Nil (Risk under considerable limit)
- 10.2. Environment Risk – Nil (Risk under considerable limit)
- 10.3. Safety Risk – Nil (Risk under considerable limit)

**11.0 Records :**

Sr. No.	Record Title	Record No.	File Name / No.	Location	Maintained By	Retention Period
1	PIR/ISMS	System Log	PIR Report	SCR	Shift Officers	1 Years
2	Incident Report / Case file (Fatal)	System Log	Incident Report	Traffic Office	Traffic team	3 Years

**12.0 Note :**

Debit / Violation charges will be site specific based on Site management & TMSC.

Work Instruction (14) Traffic Safety Management as reference document.

\*\*\*\*\*

Out Ward No.: 50 / Harbour Traffic Cira. 72  
 Visakhapatnam City, Dt.: 01-03-2023

INWARD NO. 139 / ACP(T)/VSP(CITY)  
 Dt. 1-3-2023

To,

The Addl. Deputy Commissioner of Police,  
 Traffic,  
 Visakhapatnam City.

(Through Proper Channel)

Sir,

**Sub:** Harbour Traffic Circle, Visakhapatnam City -Reply of action taken by Traffic Police-Pollution due to activities of M/s Visakhapatnam Port Trust and M/s Gangavaram Port limited-Hon'ble NGT order dated: 19.12.2022 in O.A. No. 571 of 2022 -Report of Joint Committee dated:13.12.2022-Recommendations of Joint Committee-Implementation-Regarding.

**Ref:** Hon'ble NGT order dated:19.12.2022 in O.A. No. 571 of 2022.

\* \* \* \* \*

With reference to the subject cited above, I submit that Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air and water pollution due to improper transportation of materials by M/s Visakhapatnam Port Trust and M/s Gangavaram Port limited. Railway wagons and road transporters are also not following proper procedure like covering of transported materials and are transporting the materials in over loaded vehicles. Due to naturally occurring radioactive source, residents are inhaling unwanted materials generated from coal, iron etc. and are getting high fevers but the hospitals are making business in the name of dengue. The applicant has accordingly requested for deputing special team for cross checking the transportation of materials in both the parties.

The Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and constituted a joint committee to undertake visits to the sites, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents and verify the factual position.

Accordingly, the Joint committee visits to the sites and submitted report to Hon'ble NGT on 13.12.2022 with certain observations and recommendations.

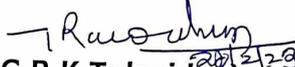
In view of the above the joint committee directed to implement the recommendation to the traffic Police department as mentioned below.

"The Traffic Department shall exhibit No Parking Zones along the both sides of road between ROB (Road Over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug Junction."

In this connection as per recommendation of the Joint Committee I along with the TSI, Newport Traffic Police Station visited the both sides of road between ROB (Road Over Bridge) near Gangavaram Port and arranged the "**No Parking Zone**" sign boards and also conducted awareness meeting to the Lorry drivers and helpers to not park their vehicles from the both sides of road between ROB (Road Over Bridge) near Gangavaram Port and also suggested to park their vehicles at Lorry Yards.

This is submitted for kind perusal.

Yours faithfully,

  
**(G.R.K. Tulasidas)**  
 Inspector of Police,  
 Harbour Traffic Circle  
 Visakhapatnam City.

**Enclose:** Photos of "**No Parking Zone**"  
 arranged at ROB, near Gangavaram Port.

Sir,

submitted,



C. SARATH KUMAR  
 Asst. COMMISSIONER OF POLICE  
 TRAFFIC, ZONE II  
 VISAKHAPATNAM CITY







Ports and  
Logistics

### Adani Gangavaram Port Limited

**Circular No. AGPL/VIGILENCE/TF/0101/2023**

**Date: 01.01.2023**

**Sub:-** Constitution of a Taskforce Team to verify the dusty cargo vehicle movement to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks – Reg.

Statutory departments directed AGPL to form/maintain a dedicated Task Force

1. To verify the dusty cargo vehicle movement to monitor proper covering of Truck / Wagons with tarpaulin, spillage of materials and overloaded trucks.
2. To maintain a strict vigilance on the fitness of the trucks at entrance gate only before allowing the truck for loading of cargo and rejecting trucks which are not possessing the statutory records/permits and meeting the fitness standards

In compliance, a dedicated Task Force Team comprising with Security, Safety & Environment Departments is formed.

#### Scope:

- I. To ensure the fitness of the trucks at entrance gate itself before allowing the truck for loading of cargo
- II. To reject the trucks which are not possessing the statutory records/permits and meeting the fitness standards
- III. Regular vigilance on proper tarpaulin covering of the Trucks/railway wagons.
- IV. To ensure that there be no cargo spillage / Overloaded trucks.
- V. Ensuring all the outgoing trucks are routed through Tire Washing facility before exiting the port premises.
- VI. Maintenance, keeping and presenting the records of the above as and when the requirement during statutory inspections.

#### Responsibility:

1. The overall responsibility and authority for establishing, maintaining, and updating this process lies with Security Head.
2. It is the responsibility of the Environment Department to bring to notice any deviations to the Taskforce & resolve them immediately.
3. The Safety Department shall coordinate & cooperate with the Environment & Security departments as and when they communicate the observations of deviations as mentioned in the scope.

Adani Gangavaram Port Limited  
(Formerly "Adani Gangavaram Port Private Limited")  
Adani Corporate House, Shantigram  
Near Vaishno Devi Circle, S. G. Highway,  
Khodiyar, Ahmedabad - 382421,  
Gujarat, India,  
CIN: U61100GJ2021PLC124091

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Fax +91 79 2555 5500  
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Logistics

4. The operations department shall follow and implement the suggestions & observations made by Environment, Safety & Security Departments and take necessary remedial measures accordingly.
5. The concerned departments shall deploy an Officer/Executive exclusively to ensure strict vigilance of the scope of works with coordination & cooperation with respective department.

The Task Force Team shall start its functioning with immediate effect.

Authorized Signatory  
Adani Gangavaram Port Limited.



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Lr. No. AGPL/ENV/APPCB/TF/2023/032

Date:10.07.2023

To

**Member Secretary,**

Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan, APIIC Colony Road,  
Gurunanak Colony, Autonagar,  
Vijayawada – 520 007.



Dear Sir,

**Sub:** AGPL – Directions of APPCB External Advisory Committee (Task Force)  
– Quarterly Compliance Report for the period from April 2023 to June  
2023 – Submitted – Reg.

- Ref:**
1. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated  
13.01.2016, valid up to 31.12.2020.
  2. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020, dated  
10.09.2020, valid up to 31.12.2025.
  3. APPCB EAC (TF) Directions Order No. 755/ APPCB/ HO/ ECS/ OA571/  
VSP/2023, dated 27.04.2023.

Adani Gangavaram Port Limited (AGPL), earlier known as Gangavaram Port Limited (GPL) is operating with 9 berths with variety of Cargos of bulk and break bulk. AGPL was obtained CFO & HWA of the APPCB vide reference 1 & 2<sup>nd</sup> cited for handling capacity of 40.95 MMTPA.

Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air & water pollution problems due to improper transportation of materials by M/s. Visakhapatnam Port Trust and M/s. Gangavaram Port Limited.

Accordingly, the Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and issued order on 07.09.2022 and constituted a joint committee to verify the factual position. The Joint committee submitted the final report dated.13.12.2022 with certain recommendations to be complied with.

**Adani Gangavaram Port Limited**

(Formerly "Adani Gangavaram Port Private Limited")

Gangavaram Post, Pedagantyada,

Visakhapatnam, Andhra Pradesh, India - 530 044

CIN : U61100GJ2021PLC124091

Registered Office : Adani Corporate House, Shanthigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat, India.

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Further, the External Advisory Committee (Task Force) of APPCB reviewed the recommendations of the Joint Committee in its meeting held on 14.03.2023 and issued certain directions vide reference 3<sup>rd</sup> cited to AGPL to comply with and also directed to submit the compliance status on the EAC directions on quarterly basis until 100% compliances are achieved.

As per the directions of the External Advisory Committee (Task Force) of APPCB, the compliance status on the directions for the 1<sup>st</sup> quarter from April 2023 to June 2023 is submitted herewith for kind consideration.

We, further, assure that AGPL is committed for best environment management and takes up all measures to prevent the dust pollution to ensure the pollution parameters are within the permissible limits stipulated by APPCB

Thanking you,  
For, **Adani Gangavaram Port Limited**

  
**Dr. D. Jyothi**  
(Vice President – Environment)

**Enclosures: as above**

**Copy to:**

1. The Joint Chief Environmental Engineer, APPCB, Legal Cell, Board Office, Visakhapatnam.
2. The Joint Chief Environmental Engineer, APPCB, Zonal Office, Visakhapatnam.
3. The Environmental Engineer, APPCB, Regional Office, Visakhapatnam.

Lr. No. AGPL/ENV/APPCB/TF/2023/043

Date:05.10.2023

To

**Member Secretary,**  
Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan, APIIC Colony Road,  
Gurunanak Colony, Autonagar,  
Vijayawada – 520 007.

Dear Sir,

**Sub:** AGPL – Directions of APPCB External Advisory Committee (Task Force)  
– Quarterly Compliance Report for the period from July 2023 to  
September 2023 – Submitted – Reg.

- Ref:**
1. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2015, dated 13.01.2016, valid up to 31.12.2020.
  2. CTO & HWA Order No. APPCB/VSP/VSP/113/CFO/HO/2020, dated 10.09.2020, valid up to 31.12.2025.
  3. APPCB EAC (TF) Directions Order No. 755/ APPCB/ HO/ ECS/ OA571/ VSP/2023, dated 27.04.2023.
  4. AGPL 1<sup>st</sup> Quarter (April to June 2023) Compliance submission letter No. Lr. No. AGPL/ENV/APPCB/TF/2023/032, dated 10.07.2023

Adani Gangavaram Port Limited (AGPL), earlier known as Gangavaram Port Limited (GPL) is operating with 9 berths with variety of Cargos of bulk and break bulk. AGPL was obtained CFO & HWA of the APPCB vide reference 1 & 2<sup>nd</sup> cited for handling capacity of 40.95 MMTPA.

Sri. Lakshmana Guntreddi, Visakhapatnam filed an application before Hon'ble NGT complaining that residents of Visakhapatnam are suffering from air & water pollution problems due to improper transportation of materials by M/s. Visakhapatnam Port Trust and M/s. Gangavaram Port Limited.

Accordingly, the Hon'ble NGT took cognizance of the complaint and heard the matter on 07.09.2022 and issued order on 07.09.2022 and constituted a joint committee to verify the factual position. The Joint committee submitted the final report dated.13.12.2022 with certain recommendations to be complied with.

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Registered Office : Adani Corporate House, Shanthigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat, India.



Further, the External Advisory Committee (Task Force) of APPCB reviewed the recommendations of the Joint Committee in its meeting held on 14.03.2023 and issued certain directions vide reference 3<sup>rd</sup> cited to AGPL to comply with and also directed to submit the compliance status on the EAC directions on quarterly basis until 100% compliances are achieved.

As per the directions of the External Advisory Committee (Task Force) of APPCB, the compliance status on the directions for the 1<sup>st</sup> quarter from April 2023 to June 2023 was submitted vide reference 4<sup>th</sup> cited i.e., on 10<sup>th</sup> July 2023.

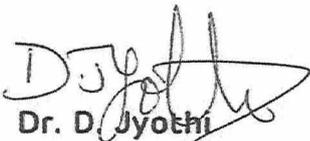
Now, submitting herewith the compliance status on the directions for the 2<sup>nd</sup> quarter from July 2023 to September 2023 for kind consideration.

At this point of time, we wish to submit that by the time of submitting the 1<sup>st</sup> quarter Compliance for the period from April to June 2023, the civil works of the new automatic sensor based truck tyre washing facility were in progress and now the facility was completed and put into operation without disturbing the existing facility.

Thus, we humbly request your good self to withdraw the Task Force Directions as we have achieved 100% compliance of the Directions.

We, further, assure that AGPL is committed for best environment management and will continue to takes up all measures to prevent the dust pollution to ensure the pollution parameters are within the permissible limits stipulated by APPCB

Thanking you,  
For, **Adani Gangavaram Port Limited**



**Dr. D. Jyothi**  
(Vice President - Environment)

**Enclosures: as above**

**Copy to:**

1. The Joint Chief Environmental Engineer, APPCB, Legal Cell, Board Office, Visakhapatnam.
2. The Joint Chief Environmental Engineer, APPCB, Zonal Office, Visakhapatnam.
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**AGPL - APPCB - EAC (TF) Compliance 3rd Qtr -02.01.2024**

1 message

**Dantuluri Jyothi** <jyothi@gangavaram.com>

Tue, 2 Jan, 2024 at 5:31 pm

To: unit2-jcee@appcb.gov.in, RO Visakhapatnam' &lt;rovsp-ee1@appcb.gov.in&gt;, APPCB RO, VSP

&lt;rovspappcb@gmail.com&gt;, zovja-jcee@appcb.gov.in, zovspappcb@gmail.com

Cc: jyothimanohar.cheeli@appcb.gov.in

Dear Sir,

As per APPCB External Advisory Committee (Task Force) directions, AGPL shall have to submit the compliance status on the EAC directions on quarterly basis until 100% compliances are achieved.

Accordingly the compliance status on the directions were submitted for 1<sup>st</sup> & 2<sup>nd</sup> Quarters as per the below details:

1<sup>st</sup> quarter from April 2023 to June 2023 was submitted vide reference 4<sup>th</sup> cited i.e., on 10<sup>th</sup> July 2023.

2<sup>nd</sup> quarter from July 2023 to September 2023 was submitted vide reference 5<sup>th</sup> cited i.e., on 5<sup>th</sup> October 2023.

Now, we are submitting herewith the compliance status on the directions for the 3<sup>rd</sup> quarter from October 2023 to December 2023 for kind consideration.

We humbly request your good self to withdraw the Task Force Directions as we have achieved 100% compliance of the Directions.

Submitted for kind consideration & Records.

With Best Regards

Dr.D. Jyothi

Vice President - Env